

**IN THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH
NEW DELHI
ORIGINAL APPLICATION NO. 317 OF 2022**

IN THE MATTER OF: -

Bachu Naga Venkateswara Rao & Ors.

Petitioner

Versus

State of Andhra Pradesh

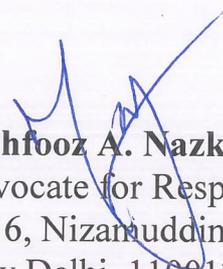
Respondent

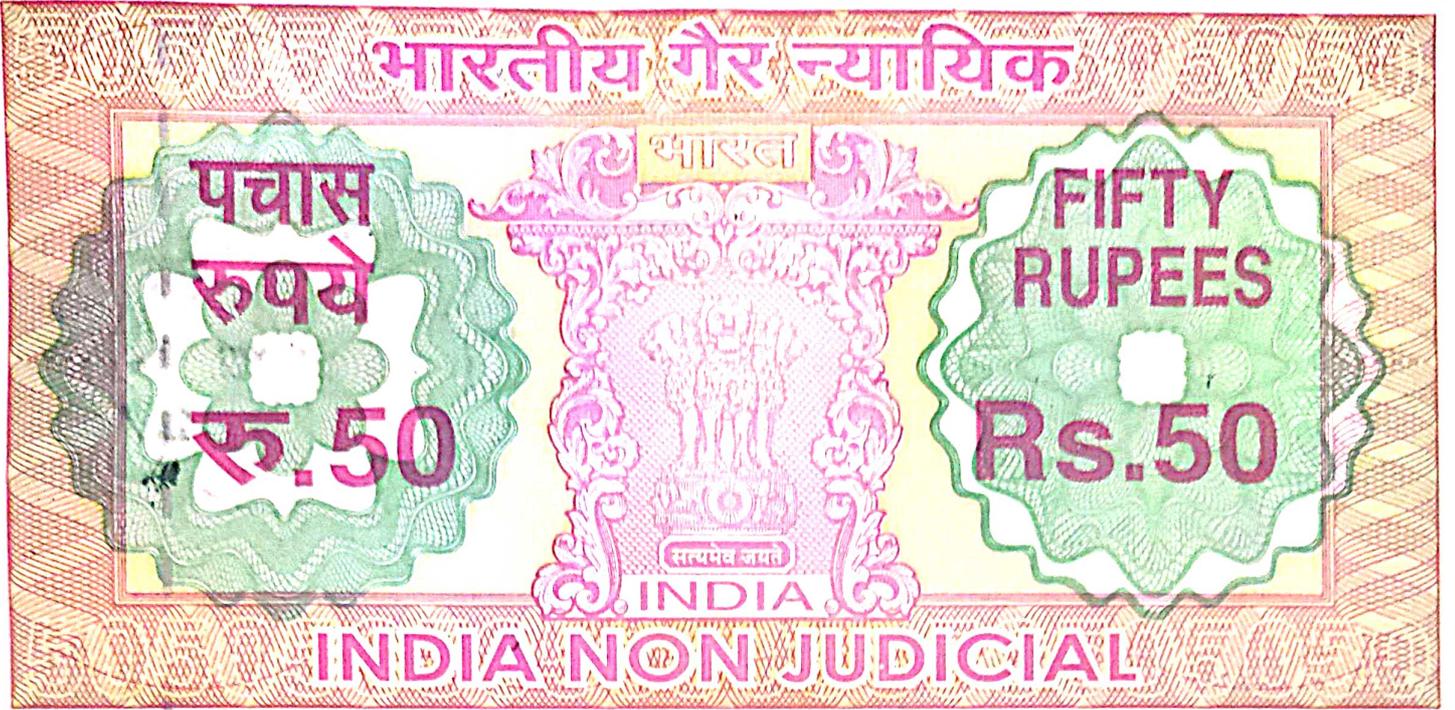
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Your faithfully,

Filed on: 07.12.2022


Mahfooz A. Nazki
Advocate for Respondent
D-16, Nizamuddin East,
New Delhi, 110013.
Mob: 9871200737
Ph: 01135543334



ఆంధ్ర ప్రదేశ్ ఆంధ్ర ప్రదేశ్ ANDHRA PRADESH

SL No...17158...Date...06/12/2022...Rs. 50

Sold to.....Shahid..Babu..Shaik s/o Basha Shaik
Eluru
for whom.....Self.....

AX 443395
N.L.K. Sange Devi
NAKKA LAKSHMI KANAKA DURGA DEVI
Licenced Stamp Vendor
L.No.05-11-006/2018
R.L.No.05-11-012/2021 To 2023
Ameerapeta, ELURU
Phone No: 8985172879

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
AT NEW DELHI

ORIGINAL APPLICATION NO. 317 OF 2022

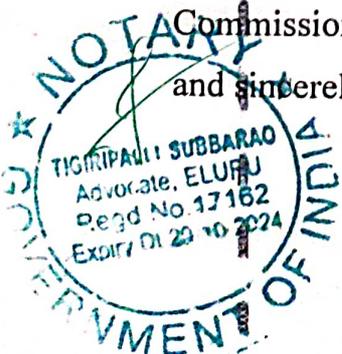
In the matter of:

BACHU NAGA VENKATESWARA & ORS PETITIONERS
VERSUS

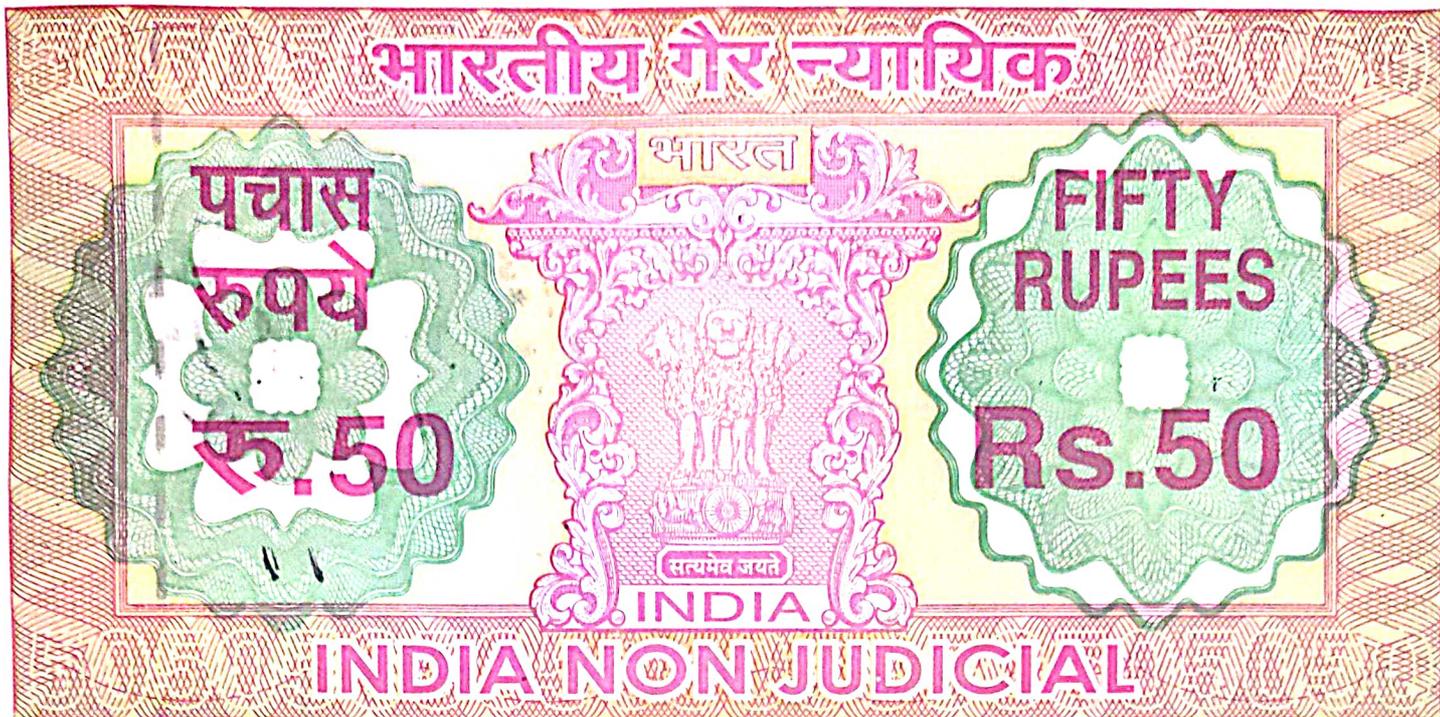
STATE OF ANDHRA PRADESH & ORS RESPONDENTS

AFFIDAVIT-IN-REPLY ON BEHALF OF THE COMMISSIONER OF THE
MUNICIPAL CORPORATION, ELLURU

I, Shahid Shaik, s/o Basha Shaik, aged 42 years, presently working as the
Commissioner of the Municipal Corporation, Eluru, do hereby solemnly affirm
and sincerely state on oath as follows:



Commissioner
Municipal Corporation
Eluru



ఆంధ్ర ప్రదేశ్ ఆంధ్ర ప్రదేశ్ ANDHRA PRADESH

SL No....17157..Date..06/12/2023..Rs.50/-

Sold to.....Shahid Babu Shaik s/o Basha Shaik

for whom.....Selt Eluru

AX 443394

N.L.K. S. D. NAKKA LAKSHMI KANAKA DURGA DEVI

Licenced Stamp Vendor

L.No.05-11-006/2018

R.L.No.05-11-012/2021 To 2023

Ameenapeta, ELURU

Phone No: 8985172873

1. I am the Commissioner of the Municipal Corporation, Eluru ("Municipal Corporation"), where the slaughterhouse which forms the subject of the captioned application is located, and I am well acquainted with the facts of the present case in my official capacity and as such, I am competent to swear to this Counter-Affidavit on behalf of the State of Andhra Pradesh.
2. I hereby deny all the averments made by the Applicant, which pertain to the Answering Respondent, except those which are specifically admitted hereunder.
3. I am filing the present Affidavit in compliance with the directions of the Ld. National Green Tribunal ("NGT") passed during the hearing of the



Commissioner,
Municipal Corporation
Eluru

captioned matter on 21.11.2022. By way of the present affidavit, the Answering Respondent wishes to illustrate how the slaughterhouse located in R.S.No.1767/3 on Madepalli Road within an area of 1.5 acres (“Subject Slaughterhouse”), which is run by the Municipal Corporation, is completely compliant with all environmental norms.

4. During the earlier hearing of the captioned matter on 02.11.2022, the Answering Respondent had tendered a copy of a Status Report on the environmental compliances of the Subject Slaughterhouse to the Ld. NGT and e-filed the same as well. An updated Status Report regarding the environmental compliances of the Subject Slaughterhouse as on date has been annexed herewith and marked as **Annexure R1**.

I. Compliance with Environmental Norms

5. At the outset, it is submitted that as on date, the Subject Slaughterhouse is in complete compliance with all environmental provisions and norms. The Corporation routinely obtains a consent to operate the Subject Slaughterhouse, under Section 25 and 26 of the Water (Prevention and Control of Pollution) Act, 1974 and Section 21 of the Water (Prevention and Control of Pollution) Act, 1981, from the Andhra Pradesh Pollution Control Board (“APPCB”). The most recent consent to operate was received on 29.10.2022 and it will remain valid until 16.01.2023 [@p. 11 of the Status Report @Annexure R1].
6. The Subject Slaughterhouse usually slaughters around 100-120 goats and sheep per day. The Subject Slaughterhouse’s hours of operation are between 4:30am-7:30pm. The solid waste generated is taken to a dumping yard at Ponangi on the very same day.




Commissioner
Municipal Corporation
Eluru

7. With respect to treatment of liquid waste, as on date, the effluents that are discharged by virtue of the Subject Slaughterhouse's activities are treated in an effluent treatment plant ("ETP") with a capacity of 2.40 KLD. This existing ETP has recently been modified and renovated to ensure that environmental standards applicable to ETPs are being complied with. Details of the technical functionalities of the existing 2.5 KLD ETP, and pictures thereof, before and after modification, have been provide @p. 3-5 of the Status Report @Annexure R1.
8. Additionally, the Municipal Corporation has entered into an agreement dated 10.03.2021 with M/s LAHAM Food Products Private Limited [@p. 7-9 of the Status Report @Annexure R1], for the disposal of the waste water generated by the Subject Slaughterhouse.
9. Moreover, prior to the issuance of the consent to operate, the APPCB and the Corporation had a third-party agency M/s Spectra Envirotech Pvt. Ltd. (accredited by NABL and the MoEF&CC) test the pollution levels at the Subject Slaughterhouse. The reports indicate that the air pollution, noise pollution, pollution of the underground water, the pollution levels at the ETP inlet and ETP outlet, and the soil pollution in and around the Subject Slaughterhouse are all well within the acceptable levels. The reports of M/s Spectra Envirotech Pvt. Ltd. regarding the pollution tests conducted 15.10.2022 at the Subject Slaughterhouse have all been provided @p.38-46 of the Status Report @Annexure R1. Additionally, the Medical Officer of JP Colony, UPHC, Eluru, has certified that no cases of respiratory illness, allergic reactions, dust allergies, etc. have been reported with respect to the Subject Slaughterhouse [@p. 54 of the Status Report @Annexure R1].




Commissioner
Municipal Corporation
Eluru

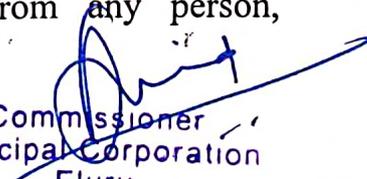
10. It is also pertinent to note that pursuant the order dated 17.08.2021 passed by the Commissioner and Director of Municipal Administration, Guntur, Andhra Pradesh, regarding the 15th Finance Commission Grants and Annual Development Plans with respect to the Municipal Corporation, Elluru [@p. 21-25 of the Status Report @Annexure R1], an amount of INR 1,00,00,000 has been sanctioned for the modernization of the Subject Slaughterhouse to ensure compliance with FSSAI standards and the norms of the APPCB. In this regard, a tender has been issued by the Corporation for the construction of a new state-of-the-art 10 KLD ETP and construction and setting up thereof is 95% complete. The new 10 KLD ETP is expected to be operational very shortly. Pictures of the new 10 KLD ETP have been provided @p. 34-37 of the Status Report @Annexure R1.

11. The aforesaid makes it abundantly clear that the Corporation has been operating the Subject Slaughterhouse in complete compliance with all applicable environmental norms. There are no complaints from the persons who live or work in the surrounding areas regarding odour or any other forms of pollution.

II. Location of the Slaughterhouse and the Applicant's Grievance

12. The Applicant has contended that the Subject Slaughterhouse is located in a residential area, and thus, it is non-compliant with environmental norms and judicial precedents that mandate that slaughterhouses cannot operate in residential areas.

13. In this regard, it is vehemently denied that the Subject Slaughterhouse is being operated in a residential area. It is humbly submitted that the Subject Slaughterhouse is actually located in a commercial area right on the highway that leads to Kaikaluru. Most of the buildings in and around the Subject Slaughterhouse are used for commercial activities such as Petrol Bunk, Granite Industries etc. In any event, there have been no complaints regarding the Subject Slaughterhouse from any person, including the few residents of the area.


Commissioner
Municipal Corporation
Eluru



14. At this juncture, it is pertinent to note that the only individual who has ever raised a complaint regarding the Subject Slaughterhouse is the Applicant herein. However, it is submitted that the Applicant has ulterior motives regarding the filing of the captioned Application, i.e., he is involved in a property dispute regarding the vacant plot of land which he claims to be the owner of that is located adjacent to the Subject Slaughterhouse. The dispute involves the Applicant's access to and rights regarding the road between his plot of land and the Subject Slaughterhouse. Google earth images for the past 15 years, of the area around the Subject Slaughterhouse, which clearly demarcate the vacant plot of land in question, the Subject Slaughterhouse, the highway and other commercial establishments, have been provided @p. 58-63 of the Status Report at Annexure R1. In the event the Subject Slaughterhouse would be forced to re-locate as a result of the present Application, the Applicant would have unfettered access to this road and would thus be able to take advantage of sky-rocketing real estate rates in this commercial area. In any event, the Applicant's grievance regarding his access to the road in-between the vacant plot of land and the Subject Slaughterhouse is the subject matter of Writ Petition No. 476 of 2014 which is currently sub-judice before the Hon'ble High Court of Andhra Pradesh at Amaravati.

III. Measures taken pursuant to the directions of the Ld. NGT

15. Pursuant to the directions passed by the Ld. NGT on 02.11.2022 in the captioned matter, the Corporation has taken steps towards the planting of additional aromatic plants in and around the Subject Slaughterhouse,




Commissioner
Municipal Corporation,
Eluru

including plant species like *Michelia (sampangi)*, *Millingtonia hortensis (Akasa Malli)*, *Mimusops elengi (Pogada)*, *Nyctanthes arbor (parijatam)* and *Dypsis lutescens (Areca Palm)* (an air purifier). Pictures of greenery around the Subject Slaughterhouse have been provided @p. 55-57 of the Status Report @Annexure R1.

16. In light of the above, it is submitted that the Subject Slaughterhouse is completely compliant with all applicable environmental norms and is not the subject of a single complaint regarding nuisance, odour or pollution. It is clear that the present Application is grounded in the ulterior commercial motives of the Applicants. Accordingly, it is prayed that the Ld. NGT be pleased to dismiss the captioned Application.


DEPONENT
Commissioner
Municipal Corporation
Eluru

VERIFICATION:

I, the Deponent abovenamed, do hereby verify that the contents of my affidavit are true and correct to the best of my knowledge and belief and that no part of it is false and nothing material has been concealed therefrom.

Verified at _____ on this 6th day of December, 2022.


DEPONENT
Commissioner
Municipal Corporation
Eluru




GIRIPALLI SUBBARAO
Advocate & Notary 06-12-2022.
MRY Heritage Apartment,
Satyanarayana Street, N.R.I.
P.O. Box ELURU-530040
Cell no: 9440020815



ANNEXURE R/1

Status report on slaughter house

**BEFORE THE
NATIONAL GREEN
TRIBUNAL PRINCIPAL
BENCH**

**Original application
No.317/2022**

Bachu Naga Venkateswara Rao & Ors Applicant

Versus

State of Andhra Pradesh Respondent

Commissioner,
Eluru Municipal
Corporation.

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BRIEF NOTE ON SLAUGHTERHOUSE

1. Slaughterhouse was established in 1945, in R.S.No.1767/3 at Madepalli road in a site area of 1.5 acres.
2. Slaughterhouse was situated in the Eastern end of Eluru Municipal corporation.
3. This slaughterhouse consists of 2 slaughtering rooms of size length 21.5m x width 9.7m and one ETP of capacity 2.5 KLD

The following units are fixed in the existing treatment RCOM.

- | | | |
|--------------------------------|---|--------|
| 4. Inlet cum Equalization Tank | - | 1 no. |
| 5. Aeration Tanks | - | 3 no's |
| 6. Tube settler | - | 1 no. |
| 7. Ozonisation Tank | - | 1 no. |
| 8. Activated filter media | - | 1 no. |
| 9. Activated carbon filter | - | 1 no |

- Daily average slaughtering is 100 – 120 numbers
- Daily wastage generation is 2000 – 2400 liters
- The waste generated from the slaughterhouse is treated in existing ETP. At present during repairs the wastage is transported to M/s LAHAM Food Products, Tanuku, West Godavari District
- For the consent for Operation of the slaughterhouse is issued by APPCB up to 16-01-2023.

The Slaughterhouse vide R.S. No.1767/3 at Madepalli Road in Division 10 of Eluru Municipal Corporation in the year 1945 to a road area of 1.50 Acres. In the Slaughterhouse, an average 100 to 120 goat/sheep will be slaughtered per every day. There is 20% of Muslim Population across Eluru and many of them earn their bread only by means of product of the slaughterhouse. The Solid Waste generated is being transported to dumping yard for further treatment. The liquid generated is treated in the existing ETP of capacity of 2.40 KLD.

In general, operational hours are 4:00 AM to 6:00 AM. In house, Slaughtering and peeling of skin only operated. On average about 20 Liters of water is being used for washing of the animal after slaughtering. The total quantity of water is required about 2.40 KLD (120 X 20 Liters) for Slaughterhouse and 100 Liters is required for domestic purpose. The source of water in slaughterhouse is bore well and Municipal water. The details of effluent treatment plant are carried on activated sludge process.

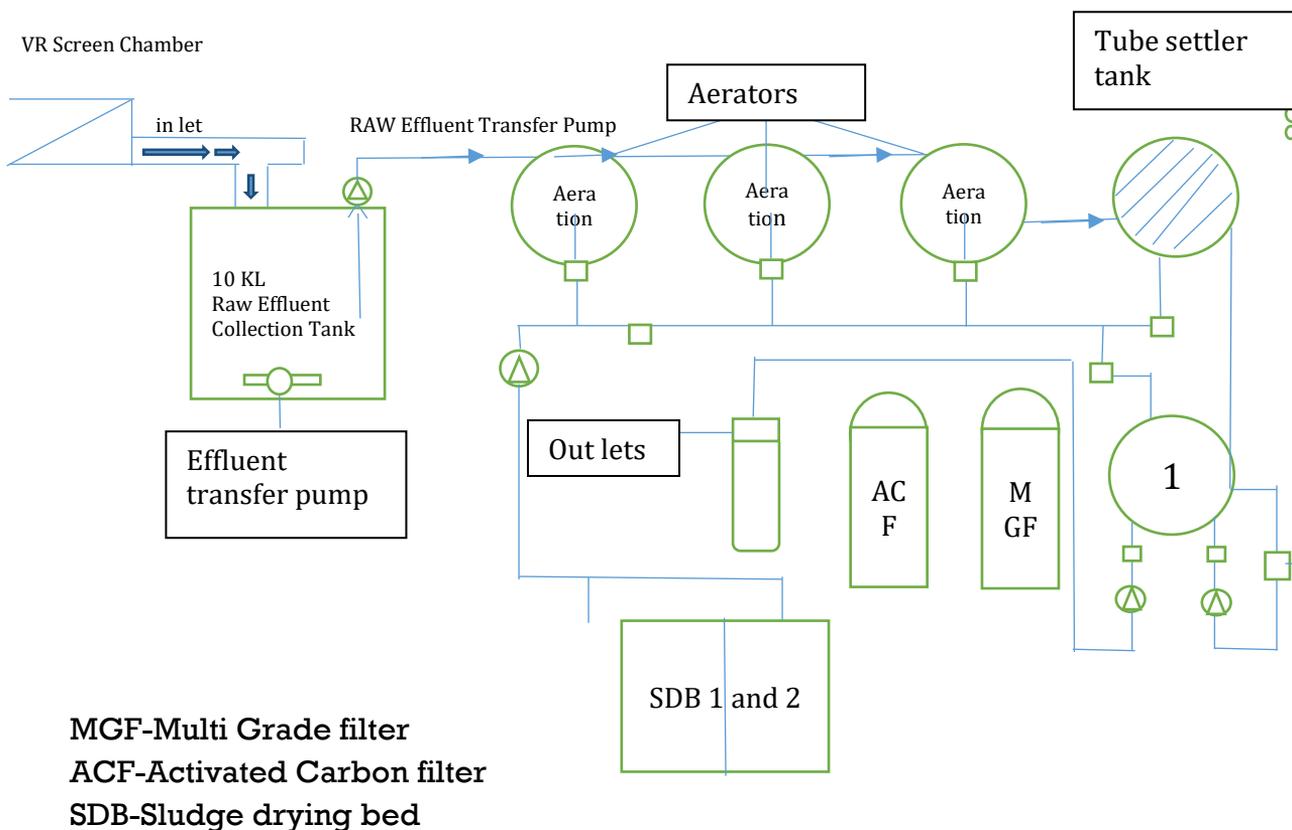
The treatment process treating the effluent in Bio reactor consists of 3 nos 1000 Liters capacity tanks which are fixed with submerged aerators. The treated effluent after Bio reactor is passed through tube settler. The effluent

after settler passes through the ozonation tank, multi grade filter, activated carbon filter and 5-micron cartridge filter. The final effluent after cartridge filter letting into the open drain. The bio sludge generated from the ETP is dried in sludge drying beds. The solid waste i.e., dung is transported to dumping yard at Ponangi and used for composting.

The following units are fixed in the existing treatment RCOM.

10. Inlet cum Equalization Tank	-	1 no.
11. Aeration Tanks	-	3 Nos.,
12. Tube settler	-	1 no.
13. Ozonisation Tank	-	1 no.
14. Activated filter media	-	1 no.
15. Activated carbon filter	-	1 no.

2.5 KLD Effluent Treatment Plant



The existing slaughterhouse is renovated with 15th Finance grants under 2020-21 to a worth of 100 Lakhs for modification of existing slaughterhouse as per FSSAI standards and PCB norms with fixing of wall files, cladding, VDF flooring, and Aluminum Doors & windows. The work consists of modification of existing 2 no., of building with food safety standards authority of India and Pollution Control Standards including 10 KLD effluent treatment plant construction with maintenance of plant for 2 years' period. The New ETP will be in full functionality.

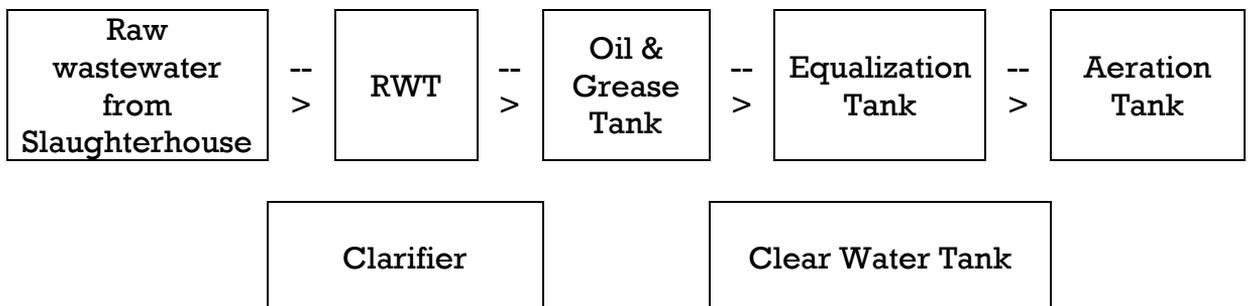
SLAUGHTER HOUSE MUNICIPAL CORPORATION, ELURU



By modification of existing effluent treatment plant, the following components are arranged.

- | | | |
|--|---|--------|
| 1. Bar screen chambers | - | 2 no's |
| 2. Oil grease Tank | - | 1 no. |
| 3. Raw water Tank | - | 1 no. |
| 4. Equalization Tank | - | 1 no. |
| 5. Aeration Tanks | - | 2 no's |
| 6. Sludge settling Tank | - | 1 no. |
| 7. Sludge holding Tanks | - | 2 no's |
| 8. Clean water Tank | - | 1 no. |
| 9. Machine room with multigrade filters and activated carbon filter. | | |
| 10. Treated water Tank | - | 1 no. |

The necessary flow diagram is as follows.



**Petitioner NGT CASE FILED BY B.SATYANARAYANA
OA No.317 of 2022 (PB) has been registered in
NGT, New Delhi based on email sent by Mr.
Bachu Naga Venkateswara Rao & Others, Eluru.**

The main plea of the petitioner is to give access road to his vacant site adjacent to slaughterhouse which is currently pending at Hon'ble High Court vide ref case WP 476/2014. As such the matter is very much sub-judice.

To shift the Municipal slaughterhouse to another place as they are facing odor nuisance.

The slaughter house was modernized as per the central guidelines and it is not emitting any odour.

ABOUT THE PETITIONER

As per town surveyor report dated: 26-3-2013 the site on RS No:1767/2 adjacent to the slaughter house is classified as poramboke. The area is 8511 square feet marked for road and it was alienated to municipality for road vide Collectors proceedings ROC BS no 7912 of 39 dated 3-3-1941 and Taluk Roc P2 128 of 40 dated 11-3-1941. This road was never opened even since British rule, so far, as it was not serving any public interest.

There is nearly 20% of Muslim Population across Eluru and many of them are depending on the product of slaughter house. In case of non-functioning on any account, they will be rendered to loose their bread.

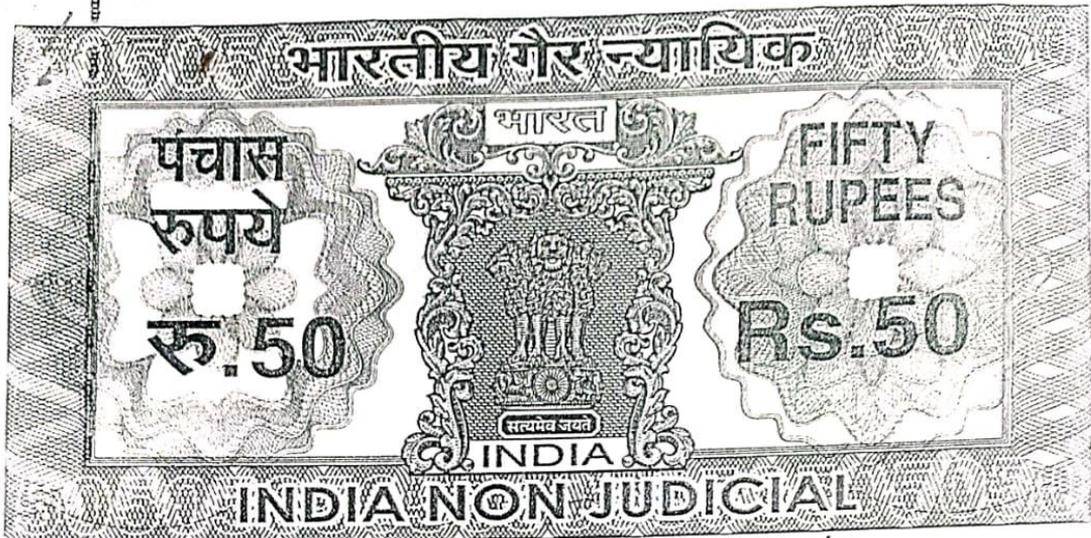
The petitioner filed a case in Complaint No.3161/2012 B2 before the Honorable Lokayukta, wherein it was ordered to remove the walls constructed covering the road portion on 12-07-2013.

Contesting to the above petition Sri Jamethul Khuresh (Muslim Butchers Association) filed writ petition before the Hon'ble High court of Andhra Pradesh in WP No.476/2014. The Hon'ble high court issued interim order on 21-1-2014 directing there shall be of stay on the operation of the impugned order of the of Lokayukta. Thus, the case is pending before Hon'ble high court. So, no proposals for road have been taken up.

As the proposal to get the road laid is not materialised through legal proceedings, the petitioner switched over to another channel and started demanding to remove slaughterhouse as it was emitting foul smell and pollution.

Agreement with LAHAM

36



AN 745858
 Issued to: ANDHRA PRADESH
 Issued to: M/s Laham Food Products P. Ltd
 Issued to: Tetali
 Issued to: Andhra Pradesh: B. Prasad Rao / K. Srinivas Rao
 Issued to: Tetali
 License No: 05-25-9/1987
 R.S.No: 05-25-015/212
 VAT: ULR/03/007
 PAN: BQSS1231D

AGREEMENT

This agreement made on the 20th day of March 2021 between the Commissioner, Municipal Corporation, Eluru, herein after called "the Client", and M/s Laham Food Products Private Limited R.S.No.321/1A1, 322/1A,2A,2C, Tetali (V), Tanuku (M), West Godavari District, herein after called the Agency.

For M/s. Laham Food Products Pvt. Ltd.,

B.S.R.
General Manager

[Signature] P.T.O....
Commissioner
Municipal Corporation
Eluru
M.H.O

Conditions of the Contract:-

1. Eluru Municipal Corporation (the Client) shall collect the effluent from the Slaughter House at Mekala Kabela, Eluru and transport to the treatment plant established by the agency at Tetali (V), Tanuku (M), W.G(Dist) and the agency shall process the effluent in the E.T.P and also to dispose off safely as per the standard norms acceptable to the P.C.B.
2. The agency shall have a valid consent of APPCB.
3. The agency shall maintain necessary registers and record regarding the disposal of the treated effluent.
4. The agency shall be sending the extract of registrars and copy of records regularly to the Eluru Municipal Corporation(Client).
5. The agency is totally responsible for treatment and safe disposal of the effluent supplied to them.
6. The Eluru Municipal Corporation has got every right to terminate the Agt. without any advance notice.
7. The agency shall give schedule of treatment and disposal for the effluent supplied that shall be acceptable for both the parties (Client & agency).
8. Eluru Municipal Corporation to collect the effluent waste water on daily basis which is approximately 3,500 Ltrs. per day and supply to the Agency for further process.

Period of Agreement :-

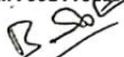
The agreement period is 2 years initially and may be extended on mutually agreed basis.

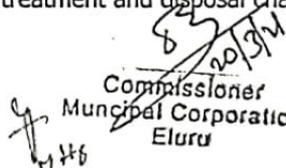
Payments to the agency :-

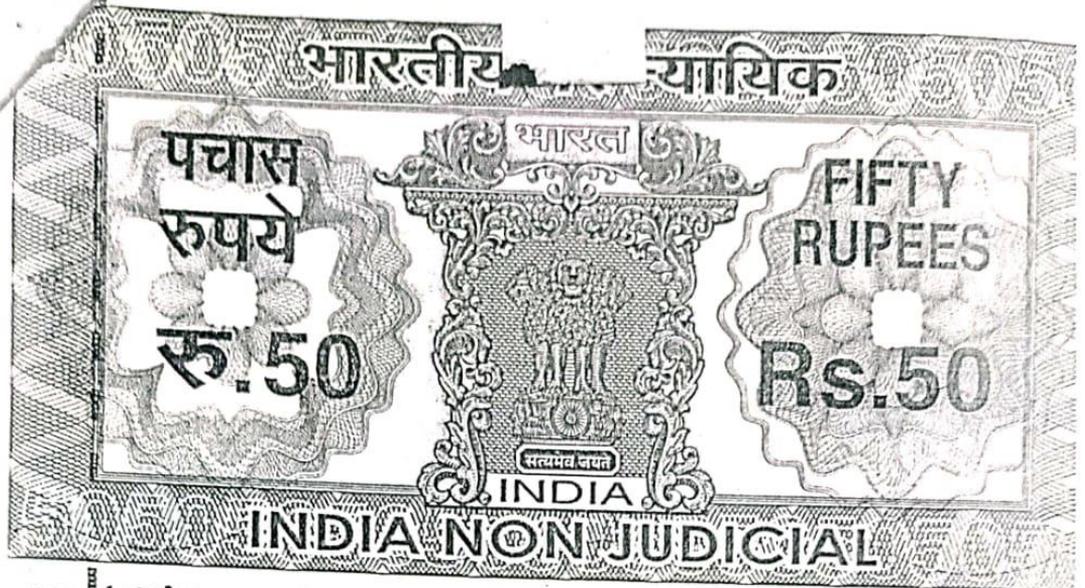
A Mutually agreed rate @ Rs.30/- per K.L of effluent shall be payable by Eluru Municipal Corporation to the agency towards treatment and safe disposal of the effluent supplied to them at their E.T.P.

The agency shall claim the bill towards the treatment and disposal charges on monthly basis.

For M/s. Laham Food Products Pvt. Ltd.,


General Manager


Commissioner
Municipal Corporation
Eluru



ఆంధ్ర ప్రదేశ్ ఆంధ్ర ప్రదేశ్ ANDHRA PRADESH
 sold to ~~...~~

or Whom: ~~M/s Laham Food Products P. Ltd~~
~~Atk: B. Srinivas Rao~~ S. Krishna Rao Tetali

AN 74585
 K.S. Nageswara
 Licenced Stamp Ve
 L NO: 05-25-9/15
 R.L.No:05-25-015/2020
 VATLURU-53401
 Cell:998512321

Nature of Assignment:-

Eluru Municipal Corporation is operating Slaughter House for Domestic Animals. The waste water from Slaughter House is to be disposed as per Environmental Norms for that an agreement is being made with M/s Laham Food Products Private Limited R.S.No.321/1A1, 322/1A,2A,2C, Tetali (V), Tanuku (M), West Godavari District.

For M/s. Laham Food Products Pvt. Ltd.,
 [Signature]
 General Manager

[Signature]
 Commissioner
 Municipal Corporation
 Eluru
 MHO

Consent for Order (CFO)

- AP pollution control board crew inspected the slaughterhouse regularly and conducted periodic tests required.
- The consent for the operation (CFO) was also issued from time to time.
- Recent CFO issued up to 16-01-2023.
- As per the NGT Court directions APPCB conducted the tests regarding the pollution at & nearby slaughterhouse.
- The necessary test reports are herewith enclosed for reference, and some are depicted below:
- As seen from the reports all the parameters are within the allowable limits.



ANDHRA PRADESH POLLUTION CONTROL BOARD
ZONAL OFFICE :: VISAKHAPATNAM
 39-33-20/4/1, Madhavadhara Vuda Colony, Visakhapatnam - 530018.

Ph : 2719380

RED CATEGORY
CONSENT ORDER

Consent Order No: 3274/APPCE/ZO-VSP/ELR/CFD/2022

Date: 29.10.2022

CONSENT is hereby granted for Operation under section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 and under section 21 of Air (Prevention & Control of Pollution) Act 1981 and amendments thereof and the rules and orders made there under (hereinafter referred to as 'the Acts', 'the Rules') to:

M/s. Slaughter House by Eluru Municipality,
R.S.No.1767/3, 10th Division,
Madepalli Road, Eluru,
West Godavari District.

(Hereinafter referred to as 'the Applicant') authorizing to operate the industrial plant to discharge the effluents from the outlets and the quantity of emissions per hour from the chimneys as detailed below:

i) Outlets for discharge of effluents:

Outlet No.	Outlet Description	Max Daily Discharge	Point of Disposal
1.	Process & washings	3.0 Kilo Liters/Day	Shall be sent to ETP of M/s Laham Food Products Pvt. Ltd for treatment till the ETP is constructed. After completion of ETP the effluent shall be treated in the ETP to comply with the Board standards.
2.	Domestic	0.2 Kilo Liters/Day	

ii) Emissions from chimneys:

Chimney No.	Description of Chimney	Quantity of Emissions at peak flow (m ³ /hr)
---	---	---

This consent order is valid for the following products along with quantities indicated only:

S. No.	Product & By product	Capacity
01	Slaughtering of Goat / Sheep	150 Nos./Day

This order is subject to the provisions of 'the Acts' and the Rules' and orders made thereunder and further subject to the terms and conditions incorporated in the schedule A & B enclosed to this order.

This consent order shall be valid for a period ending with the **16.01.2023**.

JOINT CHIEF ENVIRONMENTAL ENGINEER

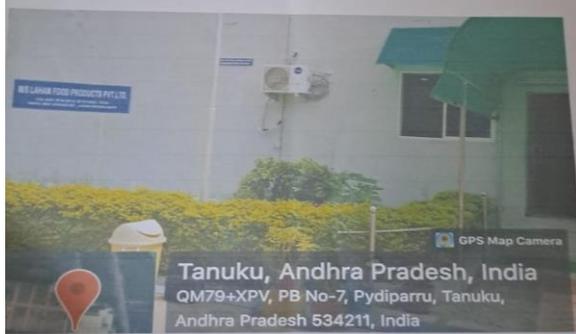
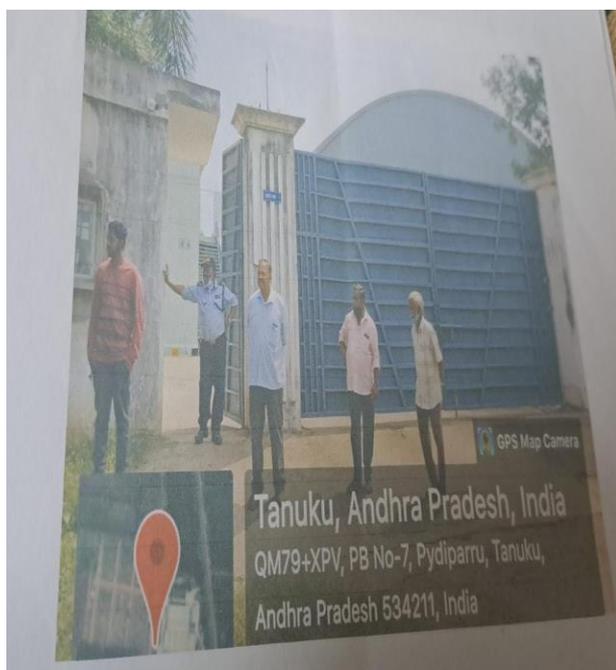
To
M/s. Slaughter House by Eluru Municipality,
R.S.No.1767/3, 10th Division,
Madepalli Road, Eluru,
West Godavari District.

- Copy to Environmental Engineer, Regional Office, Eluru for information and necessary action to ensure compliance.

LAHAM photos

At present, the Eluru Municipal Corporation is transporting the wastewater to M/s LAHAM Food Products, Tanuku, West Godavari as per agreement concluded dated on 20.03.2021 after pretreatment. About 80 to 100 Kgs of dung is generated only as solid waste and which is used for conversion into compost at Ponangi compost yard located within Eluru Municipal corporation to compost as manure.

The manure is being used in Horticulture purpose. A veterinary doctor is appointed for the slaughterhouse. The new ETP is ready with all equipment. It will be in full functionality.



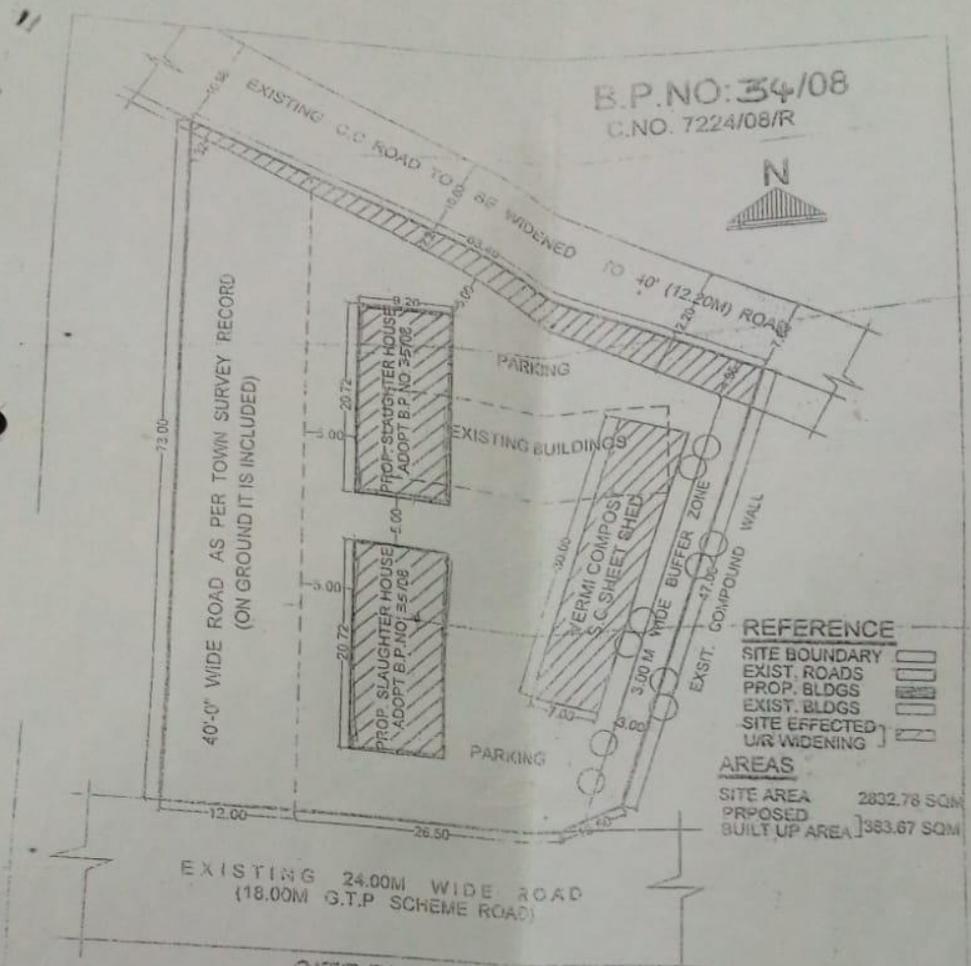


DATE	FROM	TO	TIME
5/7/21	ELURU TO TETALI	2000 LTR	8:00 AM
8/7/21	ELURU TO TETALI	2000 LTR	8:10 AM
11/7/21	ELURU TO TETALI	2000 LTR	8:20 AM
14/7/21	ELURU TO TETALI	2000 LTR	8:30 AM
17/7/21	ELURU TO TETALI	2000 LTR	8:40 AM
20/7/21	ELURU TO TETALI	2000 LTR	8:50 AM
23/7/21	ELURU TO TETALI	2000 LTR	9:00 AM
26/7/21	ELURU TO TETALI	2000 LTR	9:10 AM
29/7/21	ELURU TO TETALI	2000 LTR	9:20 AM
1/8/21	ELURU TO TETALI	2000 LTR	9:30 AM
4/8/21	ELURU TO TETALI	2000 LTR	9:40 AM
7/8/21	ELURU TO TETALI	2000 LTR	9:50 AM
10/8/21	ELURU TO TETALI	2000 LTR	10:00 AM
13/8/21	ELURU TO TETALI	2000 LTR	10:10 AM
16/8/21	ELURU TO TETALI	2000 LTR	10:20 AM
19/8/21	ELURU TO TETALI	2000 LTR	10:30 AM
22/8/21	ELURU TO TETALI	2000 LTR	10:40 AM
25/8/21	ELURU TO TETALI	2000 LTR	10:50 AM
28/8/21	ELURU TO TETALI	2000 LTR	11:00 AM
31/8/21	ELURU TO TETALI	2000 LTR	11:10 AM
3/9/21	ELURU TO TETALI	2000 LTR	11:20 AM
6/9/21	ELURU TO TETALI	2000 LTR	11:30 AM
9/9/21	ELURU TO TETALI	2000 LTR	11:40 AM
12/9/21	ELURU TO TETALI	2000 LTR	11:50 AM
15/9/21	ELURU TO TETALI	2000 LTR	12:00 PM
18/9/21	ELURU TO TETALI	2000 LTR	12:10 PM
21/9/21	ELURU TO TETALI	2000 LTR	12:20 PM
24/9/21	ELURU TO TETALI	2000 LTR	12:30 PM
27/9/21	ELURU TO TETALI	2000 LTR	12:40 PM
30/9/21	ELURU TO TETALI	2000 LTR	12:50 PM
3/10/21	ELURU TO TETALI	2000 LTR	1:00 PM
6/10/21	ELURU TO TETALI	2000 LTR	1:10 PM

DUMPING POINT REACHED TIME	OPERATOR SIGN	WATER INSPECTOR SIGN	A/E SIGN	D/E SIGN
10:30 A.M	ds	Mad	My	ds
10:10 A.M	ds	Mad	My	ds
10:00 A.M	ds	Mad	My	ds
10:15 A.M	ds	Mad	My	ds
10:00 A.M	ds	Mad	My	ds
10:25 A.M	ds	Mad	My	ds
10:30 A.M	ds	Mad	My	ds
10:15 A.M	ds	Mad	My	ds
10:00 A.M	ds	Mad	My	ds
10:10 A.M	ds	Mad	My	ds
10:00 A.M	ds	Mad	My	ds
10:00 A.M	ds	Mad	My	ds
10:05 A.M	ds	Mad	My	ds
10:10 A.M	ds	Mad	My	ds
10:00 A.M	ds	Mad	My	ds
10:00 A.M	ds	Mad	My	ds
10:00 A.M	ds	Mad	My	ds
10:30 A.M	ds	Mad	My	ds
10:27 A.M	ds	Mad	My	ds
10:00 A.M	ds	Mad	My	ds
10:00 A.M	ds	Mad	My	ds
10:10 A.M	ds	Mad	My	ds
10:15 A.M	ds	Mad	My	ds
10:15 A.M	ds	Mad	My	ds
10:00 A.M	ds	Mad	My	ds
10:00 A.M	ds	Mad	My	ds
10:15 A.M	ds	Mad	My	ds
10:05 A.M	ds	Mad	My	ds
10:05 A.M	ds	Mad	My	ds
10:00 A.M	ds	Mad	My	ds
10:00 A.M	ds	Mad	My	ds
10:00 A.M	ds	Mad	My	ds
10:00 A.M	ds	Mad	My	ds

16

DATE	FILLING POINT	FUEL IN LTR	VEHICLE STARTING TIME
9/10/21	ELURU TO TETALI	2000 LTR	8:00 AM
12/10/21	ELURU TO TETALI	2000 LTR	8:00 AM
15/10/21	ELURU TO TETALI	2000 LTR	8:15 AM
18/10/21	ELURU TO TETALI	2000 LTR	8:25 AM
21/10/21	ELURU TO TETALI	2000 LTR	8:00 AM
24/10/21	ELURU TO TETALI	2000 LTR	8:00 AM
27/10/21	ELURU TO TETALI	2000 LTR	8:25 AM
30/10/21	ELURU TO TETALI	2000 LTR	8:00 AM
02/11/21	ELURU TO TETALI	2000 LTR	8:10 AM
5/11/21	ELURU TO TETALI	2000 LTR	8:00 AM
8/11/21	ELURU TO TETALI	2000 LTR	8:00 AM
11/11/21	ELURU TO TETALI	2000 LTR	8:05 AM
14/11/21	ELURU TO TETALI	2000 LTR	8:15 AM
17/11/21	ELURU TO TETALI	2000 LTR	8:15 AM
20/11/21	ELURU TO TETALI	2000 LTR	8:30 AM
23/11/21	ELURU TO TETALI	2000 LTR	8:22 AM
26/11/21	ELURU TO TETALI	2000 LTR	8:20 AM
29/11/21	ELURU TO TETALI	2000 LTR	8:00 AM
2/12/21	ELURU TO TETALI	2000 LTR	8:00 AM
5/12/21	ELURU TO TETALI	2000 LTR	8:00 AM
8/12/21	ELURU TO TETALI	2000 LTR	8:00 AM
11/12/21	ELURU TO TETALI	2000 LTR	8:05 AM
14/12/21	ELURU TO TETALI	2000 LTR	8:07 AM
17/12/21	ELURU TO TETALI	2000 LTR	8:10 AM
20/12/21	ELURU TO TETALI	2000 LTR	8:10 AM
23/12/21	ELURU TO TETALI	2000 LTR	8:00 AM
26/12/21	ELURU TO TETALI	2000 LTR	8:00 AM
29/12/21	ELURU TO TETALI	2000 LTR	8:00 AM
1/1/22	ELURU TO TETALI	2000 LTR	8:00 AM
4/1/22	ELURU TO TETALI	2000 LTR	8:10 AM
7/1/22	ELURU TO TETALI	2000 LTR	8:10 AM
10/1/22	ELURU TO TETALI	2000 LTR	8:00 AM



SITE PLAN
ELURU MPL. CORPORATION.

SITE PLAN SHOWING THE PROPOSED CONST. OF SLAUGHTER HOUSE WITH IN T.S.NO. 178/3/P, DIVISION.NO.10, ELURU, WEST GODAVARI DIST. SCALE = 1:400

<i>[Signature]</i> T.P.A.	<i>[Signature]</i> DY. DIRECTOR	<i>[Signature]</i> 19/10/08 JOINT. DIRECTOR	<i>[Signature]</i> B.A.R.C.H. E.I.L.A. D.P. & C.P. & T.P.I.O. DIRECTOR OF TOWN & COUNTRY PLANNING COVL. OF A.P., HYDERABAD
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R. Karalashetty

[Signature]
13/10/08
Deputy Executive Engineer

[Signature]

REVENUE RECORDS:

- The slaughter house of EMC is maintained by Shri MD. Khasim, president of M/s Jamathul Khuresh with the lease amount of 3,35,000/- per year of 2019-2020.
- Previous records of leasers

<u>S.No</u>	<u>Year</u>	<u>Name of lease holder</u>	<u>Lease amount</u>	<u>Standing committee pre-humble number and date</u>
<u>1</u>	<u>2011-12</u>	<u>Shri. MD. Ismail</u>	<u>342000</u>	<u>261/24-03-2011</u>
<u>2</u>	<u>2012-13</u>	<u>Shei MD. Khaja mohiddin</u>	<u>326000</u>	<u>328/03-04-2012</u>
<u>3</u>	<u>2013-14</u>	<u>Shri B. Ralesh putra</u>	<u>391000</u>	<u>420/31-03-2013</u>
<u>4</u>	<u>2014-15</u>	<u>Office collection</u>	<u>=</u>	<u>=</u>
<u>5</u>	<u>2015-16</u>	<u>Shri Chinda Srinivasa Raju</u>	<u>438000</u>	<u>32/27-03-2015</u>
<u>6</u>	<u>2016-17</u>	<u>Shri Md. Saleem</u>	<u>343500</u>	<u>36/04-05-2016</u>
<u>7</u>	<u>2017-18</u>	<u>Shri Md. Khasim President M/s Jamathul khuresh</u>	<u>324600</u>	<u>35/25-05-2017</u>
<u>8</u>	<u>2018-19</u>	<u>Shri Md. Khasim President M/s Jamathul khuresh</u>	<u>330100</u>	<u>31-03-2018(prior approval)</u>
<u>9</u>	<u>2019-20</u>	<u>Shri Md. Khasim President M/s Jamathul khuresh</u>	<u>335000</u>	<u>31-03-2019(prior Approval)</u>

**PROCEEDINGS OF THE COMMISSIONER AND DIRECTOR OF MUNICIPAL
ADMINISTRATION, ANDHRA PRADESH, GUNTUR.**

Present: Sri M. Mallikharjuna Nayak, I.A.S.,
Commissioner & Director

Roc.No.4561427/2021/Q2-07

Dated:17-08-2021

Sub:- Municipal Corporation, Eluru - 15th Finance Commission Grants - Annual Development Plans (ADPs) – Untied Grant & Tied Grant - submitted for the year 2020-2021 (1st Installment) – Administrative Sanction - Approved - Orders – Issued.

- Read:-**
1. G.O.Ms.No.188, MA&UD (UBS) Dept., dt:26-10-2020.
 2. This Office Proceedings Roc. No.1175034/2020/B4, dt:10-09-2020.
 3. This Office Proceedings Roc. No.1175034/2020/Q2, dt:18-12-2020.
 4. This Office Proceedings Roc. No.4561427/GTS/2021/Q2-27, dt:07-06-2021.
 5. This Office Proceedings Roc. No.4561427/Bins/2021/Q2-32, dt:09-06-2021.
 6. Lr.No.5/T6/ELR/15th FC/ADP/2021/2, dt.05-08-2021 from the E-in-C (PH), along with the ADPs of Municipal Corporation, Eluru.

ORDER:

In the reference 6th read above, the Engineer-in-Chief (Public Health), has submitted the Annual Development Plan (ADP) of Municipal Corporation, Eluru towards Untied Grant for an amount of Rs.5,52,70,075/- & Tied Grant for an amount of Rs.5,52,70,075/- for the year 2020-21 (1st Installment) under 15th Finance Commission along with approvals of Municipal Council, Municipal Corporation, Eluru, vide GBR.Nos.05, dt.30-07-2021, and Technical Working Committee constituted under 15th Finance Commission and recommended to issue Administrative Sanction to the proposed works.

2. In the reference 4th read above, orders issued according Administrative Sanction for construction of (03 Nos) Garbage Transfer Stations (GTSs) with an estimated cost of Rs.300.00 lakhs in Municipal Corporation, Eluru, which was proposed in Tied Grant for an amount of Rs.1,10,82,337/- & in Untied Grant for an amount of Rs.1,89,17,663/- under SWM Sector under 15th Finance Commission for the year 2020-21 (1st Installment).

3. In the reference 5th read above, orders issued according Administrative Sanction for procurement of (03) Coloured Household Dust Bins with an estimated cost of Rs.160.00 lakhs in Municipal Corporation, Eluru, which was proposed in Tied Grant under SWM Sector under 15th Finance Commission for the year 2020-21 (1st Installment).

4. Accordingly, the ADP of Municipal Corporation, Eluru has been scrutinized and Administrative Sanction is hereby accorded to the remaining below mentioned works:

List of works to be taken up under Untied Grants:				Amount in Rs.		
S. No.	Name of the Sector	Name of the work	Estimated Amount	Approved Amount	Prioritization Number	Remarks
1	CC Drain	Construction of Culvert across Road at CSI Church @ K.M.65/200 of Vijayawada and Visakhapatnam Road, in Division No.02	1,00,00,000	1,00,00,000	15	-
2	CC Drain	Construction of RCC Drain to Jaipudi Drain from Chinthalapudi Road to Stadium Road (Elec Pole No.TMD/STN/SS1/B4 to Elec Pole No.7B/5-9/20W) in Division Nos.48 & 49	70,00,000	70,00,000	16	-
3	Slaughter House	Modification of existing Slaughter House as per FSSAI Standers and PCB Norms in Mekala Kabela	1,00,00,000	1,00,00,000	17	-
4	Development of Parks	Providing Tree Plantation in Open Places, Parks and Tank Bunds	32,96,000	32,96,000	18	-
5	Burial Ground & Crematoriums	Construction of Cremation Shed, Watchman Room, Bathing Arrangements, Greenery, Yard Lighting and Cremation Beds, at Venkanna Cheruvu, in Division No.10	30,00,000	30,00,000	19	-
6	Burial Ground & Crematoriums	Construction of Waiting Hall in Cristian Burial Ground, Jangareddygudem Road, at TMD/GNB/SS44/A5.	19,51,011	19,51,011	20	-
7	CB	Capacity Building (1%)	5,52,701	5,52,701	-	-
8	IEC	IEC Activities (1%)	5,52,701	5,52,701	-	-
Total Amount			3,63,52,413	3,63,52,413	-	-

List of works to be taken up under Tied Grants:				Amount in Rs.		
S. No.	Name of the Sector	Name of the work	Estimated Amount	Approved Amount	Prioritization Number	Remarks
1	Water Supply	Supply, Delivery and Fixing of 150 HP VI Motor, Pump Set and the necessary section and Delivery Pipe with reference to Existing System at Raw Water Pump House, Dendhuluru etc., to SS Tank 3000 ML.	42,00,000	42,00,000	3	-
2	Water Supply	Supply, Delivery and Fixing of 150 HP Induction Centrifugal Motor, Pump Set and the necessary section and Delivery Pipe with reference to Existing System at Raw Water Pump House, Dendhuluru etc., (SS Tank 3000 ML Size:300 X 250mm Head.32 M)	35,00,000	35,00,000	4	-
3	Water Supply	Supply, Delivery and Fixing of 100 HP VT Motor, Pump Set and the necessary suction and Delivery Pipe with reference to Existing System at Raw Water Pump House Green City etc., (SS Tank 300 ML Size: 300 X 250mm Head.32 M)	28,64,000	28,64,000	5	-
4	Water Supply	Supply, Delivery, Fixing and Commissioning Testing of 625KVA Diesel Generator silent proof necessary items like Panel Boards change over switch, power cable, with coper earth plate and Twin earthing of Generator at Dendhuluru, Raw Water Pump House etc.,	58,00,000	58,00,000	6	-

S. No.	Name of the Sector	Name of the work	Estimated Amount	Approved Amount	Prioritization Number	Remarks
5	Water Supply	Supply, Delivery, Fixing and Commissioning Testing of 625KVA Diesel Generator silent proof necessary items like panel boards change over switch, power cable, with coper earth plate and twin earthing of Generator at Head Water Works etc.,	58,00,000	58,00,000	7	-
6	Water Supply	Supply, Delivery and Fixing of 25HP Centrifugal Clear Water Motor (03 Nos), Vimaladevi, A.A Colony, at Head Water works size 100X150mm Head.28 M etc.,	17,25,000	17,25,000	8	-
7	Water Supply	Supply, Delivery and Fixing of 60 HP Motor Panel Board up to 400 Amps including all necessary items, labour charges etc.,	1,35,000	1,35,000	9	-
8	Water Supply	Supply, Delivery and Fixing of 60 HP Raw Water Pump & Motor 300 X 250mm Head etc.,	4,50,000	4,50,000	10	-
9	Water Supply	Supply, Delivery and Fixing of 30 HP Induction Motor, at Navabpet etc.,	7,00,000	7,00,000	11	-
10	Water Supply	Supply, Transportation, Installation, and Commissioning with full load condition of copper wound Transformer 1000 KVA at Raw Water Pump House, Dendhuluru SS Tank etc.,	19,08,337	19,08,337	12	-
Water Supply Total:			2,70,82,337	2,70,82,337		
11	CB	Capacity Building (1%)	5,52,701	5,52,701	-	-
12	IEC	IEC Activities (1%)	5,52,701	5,52,701	-	-
Total Amount			2,81,87,739	2,81,87,739	-	-

5. Therefore, the Commissioner, Municipal Corporation, Eluru is directed to prepare detailed list of works with clear nomenclature, follow the existing procurement procedure, Guidelines & instructions issued from time to time, while procuring / executing the above works, without any deviation, including quality standards and also obtain approvals of type designs from the RDDTCP/DTCP, wherever necessary before submitting estimates for Technical Sanction and also informed that, the 15th Finance Commission Grants shall be utilized exclusively for the purpose of components earmarked and any deviation in the matter will be viewed seriously and he/she will be held responsible for any deviation in procurement or execution of works.

6. The Commissioner, Municipal Corporation, Eluru is further directed to execute the works as per the prioritization and upto the extent of the released amount for the year 2020-21 under 15th Finance Commission only. If the expenditure incurred for the above item of works is more than the amount sanctioned, then the difference shall be met from the Municipal General funds only with prior approval of Commissioner & Director of Municipal Administration. The entire 15th Finance Commission grant shall be utilized immediately on priority basis. The Commissioner, Eluru Municipal Corporation shall submit monthly progress and send Utilization Certificates work wise and voucher wise for the amount released in the prescribed proforma.

**Sd/- M. Mallikharjuna Nayak
Commissioner & Director**

To
The Commissioner, Municipal Corporation, Eluru.

Copy to the Hon'ble Mayor, Municipal Corporation, Eluru for information
(Through the ULB).

Copy to the Regional Director-cum-Appellate Commissioner of Municipal
Administration, Rajamahendravaram Region for information.

Copy to the Engineer-in-Chief, (Public Health), for information.

Copy submitted to the Special Chief Secretary to the Government, MA&UD
Department, AP Secretariat, Velagapudi for information.

D. Chaitanya
for Commissioner & Director

A
17/8/21

MUNICIPAL CORPORATION, ELURU

NAME OF THE WORK

MODIFICATION OF EXISTING SLAUGHTER HOUSE AS PER FSSAI STANDARDS AND PCB NORMS IN MEKALA KABELA

PART A RENOVATION FOR SLAUGHTER HOUSE EXISTING STRUCTURE

SL	DESCRIPTION OF ITEM	UNIT	No	L in m	W in m	H in m	QTY	RATE	Unit	AMOUNT	
1	DISMANTLING OF EXISTING CEILING VENTILATORS and carefully stacking the serviceable materials including disposal and conveyance of unserviceable material within a lead of 1 KM as directed by the departmental authorities. As per SSR	EA	18				18.00				
	For Existing Building-I Ventilators	EA	18				18.00				
	For Existing Building-II Ventilators	EA	15				15.00				
	For Existing Building-I Windows	EA	15				15.00				
	For Existing Building-II Windows	EA	4				4.00				
	For Existing Building-I Doors	EA	3				3.00				
	For Existing Building-I Shutter	EA	1				1.00				
	For Existing Building-II Shutter	EA	1				1.00				
							QUANTITY	73.00	331.63	1 Sqm	24209.00
2	DISMANTLING OF EXISTING FLOOR & USING THE SAME AS BASEMENT FOR LAIRAGE FLOORING and carefully stacking the serviceable material including disposal and conveyance of unserviceable material within a lead of 1 KM as directed by the departmental authorities. As per SSR	M3	1	20.60	9.40	0.10	19.36				
	For Existing Building-I	M3	1	20.60	9.40	0.10	19.36				
	For Existing Building-II						M QUANTITY	38.73	822.41	1 Cum	31850.00
3	DISMANTLING OF WALL TILES and carefully stacking the serviceable material including disposal and conveyance of unserviceable material within a lead of 1 KM as directed by the departmental authorities. As per SSR	M2	2	20.60		1.00	41.20				
	For Existing Building-I	M2	2	9.40		1.00	18.80				
	Deduction of doors	M2	-4	1.00		1.00	-4.00				
	For Existing Building-II	M2	2	20.60		1.00	41.20				
		M2	2	9.40		1.00	18.80				
	Deduction of doors	M2	-3	0.95		1.00	-2.85				
							M QUANT	113.15	15.20	1 Sqm	1720.00

Sl. No.	Description of Work	UNIT	Qty	Rate	Unit	Amount
4	Construction of Masonry work in CM (1:6) prop with Fat-G solid blocks of size 200 x 225 x 140 mm compressive strength not less than 50 kg/sqm including cost and conveyance of material etc As per BSR	M3	10.00	64	1 Cum	58528.00
5	RCC for M-20 Normal mix with OPC (cement, fine aggregate, coarse aggregate) using 20 mm size graded machine crushed hard granite metal (coarse aggregate) from approved quarry including cost and conveyance of all materials like cement, fine aggregate (sand), coarse aggregate, water etc to site and including signorage charges, on all materials including all operation, incidental and labour charges such as machine mixing, laying concrete, curing etc complete but excluding cost of steel and its fabrication charges for finished item of work, including formwork. As per BSR	M3	10.00	6093.69	1 Cum	60937.00
6	L.S Qty for existing Structure Plastering with CM (1:3) 12mm thick using OPC including cost and conveyance of material etc As per BSR	M2				
	For Existing Building-I					
	For inside walls	M2	1	20.60	3.00	61.60
			1	9.40	3.00	28.20
	Door Deductions		-4	1.00	2.00	-8.00
	Deduction		-13	1.50	1.50	-29.25
	Ventilator deductions		-17	1.50	0.75	-19.13
	For outside walls	M2	1	21.08	3.00	63.18
			1	9.69	3.00	29.58
	Door Deductions		-4	1.00	2.00	-8.00
	Windows Deduction		-13	1.50	1.50	-29.25
	Ventilator deductions		-17	1.50	0.75	-19.13
	For Existing Building-II					0.00
	For inside walls	M2	1	20.60	3.00	61.60
			1	9.40	3.00	28.20
	Door Deductions		-4	1.00	2.00	-8.00
	Windows Deduction		-13	1.50	1.50	-29.26
	deductions		-17	1.50	0.75	-19.13
	For outside walls	M2	1	21.08	3.00	63.19
			1	9.69	3.00	29.58
	Door Deductions		-4	1.00	2.00	-8.00
	Windows Deduction		-13	1.50	1.50	-29.26

S.L	DESCRIPTION OF ITEM	UNIT	Num	L in m	W in m	H in m	QTY	RATE	Unit	AMOUNT	
	Ventilator deductions		17	1.50		0.75	19.13				
							ITEM QUANTITY	140.62	365.47	1 Sqm	51173.00
7	PROVIDING AND FIXING UPVC FIXED WINDOWS including all cost and conveyance of all materials as directed by the departmental authority etc., complete As per SSR										
	For Existing Building-I	M2	13	1.50		1.50	29.26				
	For Existing Building-II	M2	13	1.50		1.50	29.26				
							ITEM QUANTITY	58.50	6147.70	1 Sqm	360540.00
8	PROVIDING AND FIXING UPVC FIXED WINDOWS WITH 8.8 MOSQUITO MESH including all cost and conveyance of all materials as directed by the departmental authority etc., complete As per SSR								SSR		
	For Existing Building-I	M2	17	1.50		0.75	19.13				
	For Existing Building-II	M2	17	1.50		0.75	19.13				
							ITEM QUANTITY	38.25	6147.70	1 Sqm	235150.00
9	PROVIDING & FIXING OF GLASS PANES including all cost and conveyance of all materials as directed by the departmental authority etc., complete As per SSR								SSR		
	For windows										
	For Existing Building-I	M2	13	1.448		1.45	27.18				
	For Existing Building-II	M2	13	1.448		1.45	27.18				
	For ventilators										
	For Existing Building-I	M2	17	1.448		0.698	17.11				
	For Existing Building-II	M2	17	1.448		0.698	17.11				
							ITEM QUANTITY	88.58	413.58	1 Sqm	36633.00
10	PROVIDING P.C.C FLOOR Flooring (1:6:10 Ellis pattern) including all cost and conveyance of all materials as directed by the departmental authority etc., complete As per SSR										
	For Existing Building-I		1	20.60	9.40		193.64				
	For doctor's room										
	For Existing Building-II		1	20.60	9.40		193.64				
							ITEM QUANTITY	387.28	1028.64	1 Sqm	397597.00
11	PROVIDING & FIXING 250MM DIA FSSAI APPROVED TRAPS including all cost and conveyance of all materials as directed by the departmental authority etc., complete As per Quotation										
	For Existing Building-I	EA	4				4.00				
	For Existing Building-II	EA	4				4.00				
							ITEM QUANTITY	8.00	30000.00	1 Each	240000.00

Quotation

S.L.	DESCRIPTION OF ITEM	UNIT S	No.	L in m	W in m	H in m	QTY	RATE	Unit	AMOUNT	
12	PROVIDING&FIXING HDPE 315MM DIA DRAINPIPE including all cost and conveyance of all materials as directed by the departmental authority etc., complete As per SSR	M	1	54.82			54.82				
							QUANTTY	54.82	2056.70	1 Rmt	112858.00
13	PROVIDING&FIXING SS 304 ^{Tripe} CUTTING PLATFORM including all cost and conveyance of all materials as directed by the departmental authority etc., complete As per SSR								SSR		
	For Existing Building-I	KG	1	A=9.4*3.55=33.37*4(1m m thick unit wt)			133.48				
	For Existing Building-II			A=9.4*3.55=33.37*4(1m m thick unit wt)			133.48				
							266.96	606.42	1 Kg	161890.00	
14	PROVIDING&FIXING ENTRY FOR ANIMAL ENTRY including all cost and conveyance of all materials as directed by the departmental authority etc., complete As per SSR								SSR		
	For Existing Building-I	KG	1				200.00				
	For Existing Building-II	KG	1				200.00				
							QUANTTY	400.00	603.42	1 Kg	242568.00
15	PROVIDING&FIXING SS 304 ^{per} HANGING RAILS WITH including all cost and conveyance of all materials as directed by the departmental authority etc., complete HOOKS As per SSR								SSR		
	For Existing Building-I	KG	1				1000.00				
	For Existing Building-II	KG	1				1000.00				
							2000.00	606.42	1 Kg	1212840.00	
16	PROVIDING&FIXING SS 304 TROLLEYS including all cost and conveyance of all materials as directed by the departmental authority etc., complete As per SSR								SSR		
	For Existing Building-I	KG	1				100.00				
	For Existing Building-II	KG	1				100.00				
							200.00	603.42	1 Kg	121284.00	
17	PROVIDING&FIXING 18" (450mm) ISI 800 RPM heavy Duty EXHAUST FANS including all cost and conveyance of all materials as directed by the departmental authority etc., complete As per SSR								SSR		
	For Existing Building-I	EA	6				6.00				

S.L	OF	UNIT	L in m	W in m	H in m	QTY	RATE	Unit		
	For Existing Building-II	EA	6			6.00				
						ITEM QUANTITY	12.00	4715.00	1 Each	56580.00
18	PROVIDING OF SS CLINICAL DOORS including all cost and conveyance of all materials as directed by the departmental authority etc., complete As per Quotation									
	For Existing Building-I	EA	4			4.00				
	For Existing Building-II	EA	4			4.00				
						QUANTITY	8.00	30000.00	1 Each	240000.00
19	PROVIDING & FIXING OF AIR CURTAINS including all cost and conveyance of all materials as directed by the departmental authority etc., complete As per Quotation									
	For Existing Building-I	EA	5			5.00				
	For Existing Building-II	EA	5			5.00				
						QUANTITY	10.00	15000.00	1 Each	150000.00
20	VDF FLOORING WITH GROOVE CUTTING including all cost and conveyance of all materials as directed by the departmental authority etc., complete As per Quotation									
	For Existing Building-I	M2	1	20.60	9.40	193.64				
						QUANTITY	193.64	1400.00	1 Sqm	271096.00
21	P.U FLOORING including all cost and conveyance of all materials as directed by the departmental authority etc., complete As per Quotation									
	For Existing Building-I	M2	1	20.60	9.40	193.64				
						193.64	4000.00	1 Sqm		774560.00
22	PROVIDING WALL TILES as per verified tiles 300X450MM including all cost and conveyance of all materials as directed by the authority etc., complete per Quotation									
	For Existing Building-I	M2	2	20.60	1.00	41.20				
		M2	2	9.40	1.00	18.80				
	Deduction of doors	M2	-4	1.00	1.00	-4.00				
	For Existing Building-II	M2	2	20.60	1.00	41.20				
		M2	2	9.40	1.00	18.80				
	Deduction of doors	M2	-3	0.95	1.00	-2.85				
						QUANTITY	113.15	1011.44	1 Sqm	114444.00

S.L	DESCRIPTION OF ITEM	UNIT	Noe	L in m	W in m	H in m	QTY	RATE	Unit	AMOUNT
23	PROVIDING GARBAGE S.S CHUTE including all cost and conveyance of all materials as directed by the departmental authority etc., complete As per SSR									
	For Existing Building-I	KG	1		100.00		100.00			
	For Existing Building-II	KG	1		100.00		100.00			
					TEM QUANTIT		200.00	606.42	1 Kg	121264.00
24	PROVIDING GARBAGE BIN including all cost and conveyance of all materials as directed by the departmental authority etc., complete As per Quotation									
	For Existing Building-I	EA	2				2.00			
	For Existing Building-II	EA	2				2.00			
					TEM QUANTIT		4.00	10000.00	1 Each	40000.00
25	PROVISION FOR S.S DRESSING PLATFORM including all cost and conveyance of all materials as directed by the departmental authority etc., complete As per SSR									
	For Existing Building-I	KG	1		275.00		275.00			
	For Existing Building-II	KG	1		275.00		275.00			
					TEM QUANTIT		550.00	606.42	1 Kg	333531.00
PART B For Construction and Erection of New 10 KLD ETP Structure										

S.L	DESCRIPTION OF ITEM	UNIT S	Noe	L In m	W In m	H In m	QTY	RATE	Unit	AMOUNT
26	<p>Design drawing, supply, erection, testing & Commissioning of Effluent treatment plant of Capacity 10 KLD - Consisting of</p> <p>A) Design Basis:</p> <ol style="list-style-type: none"> 1. Design Capacity - 10 KLD 2. Operating Hours - 8 Hours 3. Per hour Water Flow - 1250 R 4. Designed Fow - 1500 Lt <p>B) Your Waste Water Parmeter (Assumed):</p> <ol style="list-style-type: none"> 1. PH - 7.90 2. TDS - 350 3. COD - 600 4. BOD - 150 5. Oil and Greace - 80 <p>C) Treated Water Quality:</p> <ol style="list-style-type: none"> 1. PH - 7.50-8.00 2. TDS - <50 3. COD - <250 4. BOD - <30 ppm 5. Oil and Greace - <20 ppm 6. The Rate included providing painting and greenary as approved by Engineer in charge 7. The Agency has to furnish detailed plan/ design for prior approval of SE/EMC. Necessary as built shall be statutory on completed. The Scope of work including obtain CFE & CFO from APPCB. Necessary Statutory charges will be reimbursed by the Municipality on production of proof of Payment 	Unit	1				1.00			
	D) Requirements									
	Oil Chamber		1	0.70	0.6	0.6				
	Bar Screen Chamber - 1		1	0.70	0.6	0.6				
	Bar Screen Chamber - 2		1	0.60	0.6	0.6				
	RCC Collection Tank		1	2.50	3	1.5				
	RCC Equalization Tank		1	1.20	3	1.5				
	RCC Aeration Tank - 1		1	2.00	3	1.5				
	RCC Aeration Tank - 2		1	2.00	3	1.5				
	RCC Sludge setting Tank		1	2.00	3	1.5				
	RCC Dosing Tank		1	1.00	1.2	1.5				
	RCC Filter Feed Tank		1	1.00	1.6	1.5				
	MGF - 1		1							
	ACF - 1		1							
	RCC Treated Effluent Tank		1	3.00	3	1.5				
	Sludge Drying Bed Tank - 1		1	1.50	1.5	1.5				
	Sludge Drying Bed Tank - 2		1	1.60	1.5	1.5				
	As per Quotation						1.00	2500000.00	1 job	2500000.00

Blue Ink

S.L.	DESCRIPTION OF ITEM	UNIT	Qty	Rate	Unit	Amount
27	Operational and Maintenance Charges of 10 KLD FIP including employees salary expenditure 2 Nos operation and including all Consumables excluding power charges to be provided to the KWS staff provided etc.		24 (00)			120000.00
			24 (00)	5000.00		120000.00
						86,40,374
						10,38,844.00
						88,570.00
						88,570.00
28	Provision for statutory charges CPE & CFO for PCB	L.S	1.00	30,000.00	1 Job	30,000.00
29	Provision for charges for tests all parameters as per guidelines of PCB	L.S	1.00	20,000.00	1 Job	20,000.00
30	MODIFICATION OF WATER TANK & PLUMBING including all cost and conveyance of all materials as directed by the departmental authority etc., complete	L.S	1.00	40,000.00	1 Job	40,000.00
			1.00	100000.00	1 Job	100000.00
31	PROVISION FOR LIGHTINGS AND FANS including all cost and conveyance of all materials as directed by the departmental authority etc., complete	L.S	1.00	25,000.00	1 Job	25,000.00
			1.00	100000.00	1 Job	100000.00
						95,88,974.00
					Day	1,00,00,000

Dy. Engineer
Municipal Corporation, Eluru
18/7/20

P. B. S.
Executive Engineer
Municipal Corporation
ELURU

Technically Sanctioned for Rs. 1,00,00,000/-
against the administrative sanctioned of
G.P. No. CDMA D17 of 24 for Rs. 1,00,00,000/-
and Registered as MFR No. 20/2021-22

Page 8 of 8

23/10
Superintending Engineer
Municipal Corporation, ELURU

NEW ETP



Poly glass pressure vessel and filtration motor



Motor and pipeline connections to Sludge tank ³⁵



Aerator tank-1

Aerator tank -2



Motors and Diffusers in Raw water tank



THE VEHICLE USED FOR SHEEP TRANSPORTATION



WATER AND FODDER PROVIDED TO THE SHEEP AT FARMHOUSE IN SLAUGHTERHOUSE



RAISED COMPOUND WALL



Laboratory reports NABL, Pollution Control Board

- Water, Wastewater and Solid Waste are to be monitored with NABL & MoEF & CC accredited laboratory in weekly basis.

Atmospheric pollution (Ambient air)

Location	PM 2.5	PM10	Sulphur dioxide	Oxides of nitrogen(N02)
Near Main gate	46.7	76.3	44.2	39.6
Near Kabela building	43.2	80.4	55	44.9
Near Community hall	44.3	85.1	57.5	47.7
APPCB limits	<60	<100	<80	<80



SPECTRA ENVIROTECH PVT LTD

Accredited by : MoEF, NABL, ISO 45001:2018 & ISO 9001:2015
Environmental, Micro Biology, Analytical Testings & RO, ETP, STP's Engineering

TEST REPORT

Name & Address of the Customer : MUNICIPAL COMMISSIONER, Eluru municipal corporation, 22c-11-28, Chunduri Vari Choultry St, Main Bazar, Agraharam, Eluru, Andhra Pradesh. – 534001.	Test Report No.: SEPL/ES/MCE/10-22/0001 Issue Date :20.10.2022 Your Ref (WO/ PO No.):nil Date of Receipt : 15.10.2022								
Discipline: Chemical Group: Atmospheric Pollution Product: Ambient Air Qty: 30MI & 30 MI Packing: Plastic Container. Testing Protocol: Labs Sops & IS 5182 Methods	<table border="1" style="width: 100%; border-collapse: collapse;"> <tr> <td>Date of Registration</td> <td style="text-align: right;">15.10.2022</td> </tr> <tr> <td>Date of commencement of testing</td> <td style="text-align: right;">15.10.2022</td> </tr> <tr> <td>Date of completion of testing</td> <td style="text-align: right;">20.10.2022</td> </tr> <tr> <td>Sample condition at receipt</td> <td style="text-align: right;">Ok</td> </tr> </table>	Date of Registration	15.10.2022	Date of commencement of testing	15.10.2022	Date of completion of testing	20.10.2022	Sample condition at receipt	Ok
Date of Registration	15.10.2022								
Date of commencement of testing	15.10.2022								
Date of completion of testing	20.10.2022								
Sample condition at receipt	Ok								
Mode of collection of sample: sample collected by Spectra Envirotech pvt ltd <div style="text-align: center; border: 1px solid black; padding: 2px;"> Sampling Details </div>									
Date of Sampling : 14.10.2022 Sampling Method: Labs Sops & IS 5182 Methods. Location of Sampling : Near Main Gate Sample collected person details: S. Ganesh	Total Time Of Monitoring : 24 hours Sampling Plan ref. : N.A General Environment conditions : Temperature – 32°C , RH- 29% Average Flow Rate : 1.25 LPM								

Test Results

S. No	Test Parameters	Units	Standards	Test Method	Results
1	Particulate matter PM 2.5	µg/m ³	<60	IS – 5182 (PART- 24)	46.7
2	Particulate matter PM 10	µg/m ³	<100	IS – 5182 (PART- 23)	76.3
3	Sulphur dioxide (So ₂)	µg/m ³	<80	IS – 5182 (PART- 2)	44.2
4	Oxides of Nitrogen(NO _x)	µg/m ³	<80	IS – 5182 (PART- 6)	39.6

Remarks: NIL


 Verified by




 Authorized by
 Managing director

Form No : F-7.8-01
Issue No & Dt. :01 &20.06.2019
Amend. No & Dt.:00 & 00

LABORATORY : Plot No 142/1, Eruvada Junction, Sabbavaram (M), Vizag - 531 035
 Web : www.spectraenviro.com | E-mail: sepl.sjn@gmail.com | spectra.jana@gmail.com
 Cell: 80199 55222, 111 | BRANCHES: VIJAYAWADA | HYDERABAD



Atmospheric pollution (Ambient air)

Location	PM 2.5	PM10	Sulphur dioxide	Oxides of nitrogen(NO ₂)
Near Main gate	46.7	76.3	44.2	39.6
Near Kabela building	43.2	80.4	55	44.9
Near Community hall	44.3	85.1	57.5	47.7
APPCB limits	<60	<100	<80	<80



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Environmental, Micro Biology, Analytical Testings & RO, ETP, STP's Engineering

TEST REPORT

Name & Address of the Customer : MUNICIPAL COMMISSIONER, Eluru municipal corporation, 22c-11-28, Chunduri Vari Choultry St, Main Bazar, Agraharam, Eluru, Andhra Pradesh. – 534001.		Test Report No.: SEPL/ES/MCE/10-22/0002	
Discipline: Chemical		Date of Registration	15.10.2022
Group: Atmospheric Pollution		Date of commencement of testing	15.10.2022
Product: Ambient Air		Date of completion of testing	20.10.2022
Qty: 30MI & 30 MI		Sample condition at receipt	Ok
Packing: Plastic Container.		Sample tested as received	
Testing Protocol: Labs Sops & IS 5182 Methods			
Mode of collection of sample: sample collected by Spectra Envirotech pvt ltd			
Sampling Details			
Date of Sampling : 14.10.2022		Total Time Of Monitoring : 24 Hours	
Sampling Method : Labs Sops & IS 5182 Methods		Sampling Plan ref. : N.A	
Location of Sampling: Near Kabela building		General Environment conditions : Temperature – 32°C , RH- 29%	
Sample collected person details: S. Ganesh		Average Flow Rate :1.27 LPM	

Test Results

S. No	Test Parameters	Units	Standards	Test Method	Results
1	Particulate matter PM 2.5	µg/m ³	<60	IS – 5182 (PART- 24)	43.2
2	Particulate matter PM 10	µg/m ³	<100	IS – 5182 (PART- 23)	80.4
3	Sulphur dioxide (So ₂)	µg/m ³	<80	IS – 5182 (PART- 2)	55.0
4	Oxides of Nitrogen(NO _x)	µg/m ³	<80	IS – 5182 (PART- 6)	44.9

Remarks: NIL

K.S.Cal
Verified by



Authorized by
Managing director

Form No : F-7.8-01

Issue No & Dt. :01 & 20.06.2019

Amend. No & Dt.:00 & 00

LABORATORY : Plot No 142/1, Eruvada Junction, Sabbavaram (M), Vizag - 531 035
Web : www.spectraenviro.com | **E-mail:** sepl.sjn@gmail.com | spectra.jana@gmail.com
Cell: 80199 55222, 111 | **BRANCHES:** VIJAYAWADA | HYDERABAD



Atmospheric pollution (Noise)

Location	Day time	Night time
Near Main gate	68.3	64.4
Near Kabela building	70.5	65.2
Near Community Hall	66.7	64.3
APPCB limits	75	70



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TEST REPORT

Name & Address of the Customer : MUNICIPAL COMMISSIONER, Eluru municipal corporation, 22c-11-28, Chunduri Vari Choultry St, Main Bazar, Agraharam, Eluru, Andhra Pradesh. – 534001.		Test Report No.: SEPL/ES/MCE/10-22/0004 Issue Date : 20.10.2022 Your Ref (WO/ PO No.):nil Date of Receipt : 15.10.2022									
Discipline: Chemical Group: Atmospheric Pollution Product: noise Qty: NA Packing : NA Testing Protocol: Labs Sops & IS 9989 Methods		<table border="1" style="width: 100%; border-collapse: collapse;"> <tr> <td>Date of Registration</td> <td style="text-align: right;">15.10.2022</td> </tr> <tr> <td>Date of commencement of testing</td> <td style="text-align: right;">15.10.2022</td> </tr> <tr> <td>Date of completion of testing</td> <td style="text-align: right;">20.10.2022</td> </tr> <tr> <td>Sample condition at receipt</td> <td style="text-align: right;">Found ok</td> </tr> </table>		Date of Registration	15.10.2022	Date of commencement of testing	15.10.2022	Date of completion of testing	20.10.2022	Sample condition at receipt	Found ok
Date of Registration	15.10.2022										
Date of commencement of testing	15.10.2022										
Date of completion of testing	20.10.2022										
Sample condition at receipt	Found ok										
Mode of collection of sample: sample collected by Spectra Envirotech pvt ltd											
Sampling Details											
Date of Sampling: 14.10.2022 Location of Sampling: NA Sample collected person details: S. Ganesh		Sampling Plan ref.:NA Sampling Method: IS 9989 General Environment conditions : Temperature – 32°C , RH- 29%									

Test Results

S. No	LOCATIONS	DAY TIME	NIGHT TIME
1	Near Main Gate	68.3	64.4
2	Near Kabela Building	70.5	65.2
3	Near Community hall	66.7	64.3
4	APPCB Limits	75	70

Remarks: NIL

K.S.C.J
Verified by

Form No : F-7.8-02



Issue No & Dt. :01 & 20.06.2019

D.S.A
Authorized by
Managing director

Amend. No & Dt.:00 & 00

LABORATORY : Plot No 142/1, Eruvada Junction, Sabbavaram (M), Vizag - 531 035
Web : www.spectraenviro.com | **E-mail:** sepl.sjn@gmail.com | spectra.jana@gmail.com
Cell: 80199 55222, 111 | **BRANCHES:** VIJAYAWADA | HYDERABAD



Atmospheric pollution (Ambient air)

Location	PM 2.5	PM10	Sulphur dioxide	Oxides of nitrogen(N02)
Near Main gate	46.7	76.3	44.2	39.6
Near Kabela building	43.2	80.4	55	44.9
Near Community Hall	44.3	85.1	57.5	47.7
APPCB limits	<60	<100	<80	<80



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Environmental, Micro Biology, Analytical Testings & RO, ETP, STP's Engineering

TEST REPORT

Name & Address of the Customer : MUNICIPAL COMMISSIONER, Eluru municipal corporation, 22c-11-28, Chunduri Vari Choultry St, Main Bazar, Agrapharam, Eluru, Andhra Pradesh. – 534001.	Test Report No.: SEPL/ES/MCE/10-22/0003 Issue Date :20.10.2022 Your Ref (WO/ PO No.): nil Date of Receipt : 15.10.2022								
Discipline: Chemical Group: Atmospheric Pollution Product: Ambient Air Qty: 30MI & 30 MI Packing: Plastic Container. Testing Protocol: Labs Sops & IS 5182 Methods	<table border="1" style="width: 100%;"> <tr> <td>Date of Registration</td> <td style="text-align: right;">15.10.2022</td> </tr> <tr> <td>Date of commencement of testing</td> <td style="text-align: right;">15.10.2022</td> </tr> <tr> <td>Date of completion of testing</td> <td style="text-align: right;">20.10.2022</td> </tr> <tr> <td>Sample condition at receipt</td> <td style="text-align: right;">Ok</td> </tr> </table>	Date of Registration	15.10.2022	Date of commencement of testing	15.10.2022	Date of completion of testing	20.10.2022	Sample condition at receipt	Ok
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Sample condition at receipt	Ok								
Mode of collection of sample: sample collected by Spectra Envirotech pvt ltd									
Sampling Details									
Date of Sampling : 14.10.2022 Sampling Method : Labs Sops & IS 5182 Method Location of Sampling: Near Community hall Sample collected person details: S. Ganesh	Total Time Of Monitoring : 24 hours. Sampling Plan ref. : N.A General Environment conditions : Temperature – 32°C , RH- 29% Average Flow Rate : 1.22 LPM								

Test Results

S. No	Test Parameters	Units	Standards	Test Method	Results
1	Particulate matter PM 2.5	µg/m ³	<60	IS – 5182 (PART- 24)	44.3
2	Particulate matter PM 10	µg/m ³	<100	IS – 5182 (PART- 23)	85.1
3	Sulphur dioxide (So ₂)	µg/m ³	<80	IS – 5182 (PART- 2)	57.5
4	Oxides of Nitrogen(NO _x)	µg/m ³	<80	IS – 5182 (PART- 6)	47.7

Remarks: NIL

K.S.raj
Verified by



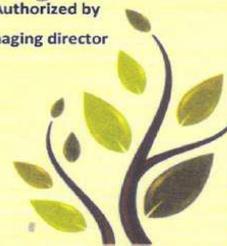
D&A
Authorized by
Managing director

Form No : F-7.8-01

Issue No & Dt.: 01 & 20.06.2019

Amend. No & Dt.: 00 & 00

LABORATORY : Plot No 142/1, Eruvada Junction, Sabbavaram (M), Vizag - 531 035
Web : www.spectraenviro.com | **E-mail:** sepl.sjn@gmail.com | spectra.jana@gmail.com
Cell: 80199 55222, 111 | **BRANCHES:** VIJAYAWADA | HYDERABAD



Atmospheric pollution (Noise)

Location	Day time	Night time
Near Main gate	68.3	64.4
Near Kabela building	70.5	65.2
Near Community Hall	66.7	64.3
APPCB limits	75	70



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TEST REPORT

Name & Address of the Customer : MUNICIPAL COMMISSIONER, Eluru municipal corporation, 22c-11-28, Chunduri Vari Choultry St, Main Bazar, Agraharam, Eluru, Andhra Pradesh. – 534001.	Test Report No.: SEPL/ES/MCE/10-22/0004 Issue Date : 20.10.2022 Your Ref (WO/ PO No.): nil Date of Receipt : 15.10.2022								
Discipline: Chemical Group: Atmospheric Pollution Product: noise Qty: NA Packing : NA Testing Protocol: Labs Sops & IS 9989 Methods	<table border="1" style="width: 100%; border-collapse: collapse;"> <tr> <td style="width: 70%;">Date of Registration</td> <td style="width: 30%;">15.10.2022</td> </tr> <tr> <td>Date of commencement of testing</td> <td>15.10.2022</td> </tr> <tr> <td>Date of completion of testing</td> <td>20.10.2022</td> </tr> <tr> <td>Sample condition at receipt</td> <td>Found ok</td> </tr> </table>	Date of Registration	15.10.2022	Date of commencement of testing	15.10.2022	Date of completion of testing	20.10.2022	Sample condition at receipt	Found ok
Date of Registration	15.10.2022								
Date of commencement of testing	15.10.2022								
Date of completion of testing	20.10.2022								
Sample condition at receipt	Found ok								
Mode of collection of sample: sample collected by Spectra Envirotech pvt ltd									
Sampling Details									
Date of Sampling: 14.10.2022 Location of Sampling: NA Sample collected person details: S. Ganesh	Sampling Plan ref. : NA Sampling Method: IS 9989 General Environment conditions : Temperature – 32°C , RH- 29%								

Test Results

S. No	LOCATIONS	DAY TIME	NIGHT TIME
1	Near Main Gate	68.3	64.4
2	Near Kabela Building	70.5	65.2
3	Near Community hall	66.7	64.3
4	APPCB Limits	75	70

Remarks: NIL

K.S.raj
Verified by

Form No : F-7.8-02



Issue No & Dt. :01 & 20.06.2019

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Amend. No & Dt.:00 & 00

LABORATORY : Plot No 142/1, Eruvada Junction, Sabbavaram (M), Vizag - 531 035
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Cell: 80199 55222, 111 | **BRANCHES:** VIJAYAWADA | HYDERABAD



UNDER GROUND WATER REPORT

Sno	Parameter	Value
1	PH	7.186
2	Color	1.7 hazen
3	Turbidity	1.6 NTU
4	Total dissolved solids	102 ppm
5	Electrical conductivity	102
6	Total hardness as CaCO ₃	28 ppm
7	Alkalinity	17.1 ppm
8	Chlorides as (Cl)	14.3 ppm
9	Fluoride (as F)	0.57
10	Sulphate as So ₄	6.00 ppm
11	Residual free chlorine	nil
12	Nitrate as NO ₃	BDL
13	Magenesium as (Mg)	7.9 ppm
14	Iron (as Fe)	0.077 PPM
15	Calcium as Ca	22



SPECTRA ENVIROTECH PVT LTD

Accredited by : MoEF, NABL, ISO 45001:2018 & ISO 9001:2015
Environmental, Micro Biology, Analytical Testings & RO, ETP, STP's Engineering

TEST REPORT

<p>Name & Address of the Customer : MUNICIPAL COMMISSIONER, Eluru municipal corporation, 22c-11-28, Chunduri Vari Choultry St, Main Bazar, Agraharam, Eluru, Andhra Pradesh. – 534001.</p> <p>Discipline: Chemical Group: Water Product: Water (Ground water) Qty: 2 Ltrs & 500ml Packing :Plastic containers Testing Protocol: IS 3025 & APHA 23rd Edn. 2017 methods</p>	<p>Test Report No.: SEPL/ES/MCE/10-22/0005 Issue Date : 20.10.2022 Your Ref (WO/ PO No.):nil Date of Receipt : 15.10.2022</p> <table border="1" style="width: 100%; border-collapse: collapse;"> <tr> <td>Date of Registration</td> <td>15.10.2022</td> </tr> <tr> <td>Date of commencement of testing</td> <td>15.10.2022</td> </tr> <tr> <td>Date of completion of testing</td> <td>20.10.2022</td> </tr> <tr> <td>Sample condition at receipt</td> <td>Found ok</td> </tr> </table> <p>Sample tested as received</p>	Date of Registration	15.10.2022	Date of commencement of testing	15.10.2022	Date of completion of testing	20.10.2022	Sample condition at receipt	Found ok
Date of Registration	15.10.2022								
Date of commencement of testing	15.10.2022								
Date of completion of testing	20.10.2022								
Sample condition at receipt	Found ok								

Mode of collection of sample: sample collected by Spectra Envirotech pvt ltd

Date of Sampling : 14.10.2022	Sampling Details	Sampling Plan ref. :NA
Location of Sampling: Ground water	General Environment conditions : Temperature – 32°C , RH- 29%	
Sample collected person details: S.Ganesh		

Test Results

S. No	Test Parameters	Units	Results
1	pH	---	7.09
2	Color	Hazen	1.7
3	Turbidity	NTU	1.6
4	Total Dissolved Solids	Ppm	102
5	Electrical Conductivity	µmhos/cm	254
6	Total Hardness as CaCO ₃	Ppm	28
7	Alkalinity	Ppm	17.1
8	Chlorides (as Cl)	Ppm	14.3
9	Fluoride (as F)	Ppm	0.57
10	Sulphate as So ₄	Ppm	6.0
11	Residual Free Chlorine	Ppm	NIL
12	Nitrates as NO ₃	Ppm	BDL
13	Magnesium (as Mg)	Ppm	7.9
14	Iron as Fe	Ppm	0.077
15	Calcium as Ca	Ppm	22

Remarks: NIL

K. S. Coj
Verified by

Form No : F-7.8-02



Issue No. & Dt. :01 & 20.06.2019

Authorized by
Managing director

Amend. No & Dt.:00 & 00

LABORATORY : Plot No 142/1, Eruvada Junction, Sabbavaram (M), Vizag - 531 035
 Web : www.spectraenviro.com | E-mail: sepl.sjn@gmail.com | spectra.jana@gmail.com
 Cell: 80199 55222, 111 | BRANCHES: VIJAYAWADA | HYDERABAD

Wastewater (ETP inlet)

Parameter	Value
pH	7.14
Total suspended solids@130-105°C	172 mg/l
Total dissolved solids	2847 mg/l
Chemical oxygen demand	752 mg/l
Biochemical oxygen demand	341 mg/l
oil and grease	21.7 mg/l



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TEST REPORT

Name & Address of the Customer : MUNICIPAL COMMISSIONER, Eluru municipal corporation, 22c-11-28, Chunduri Vari Choultry St, Main Bazar, Agraharam, Eluru, Andhra Pradesh. – 534001.		Test Report No.: SEPL/ES/MCE/10-22/0006 Issue Date : 20.10.2022 Your Ref (WO/ PO No.): nil Date of Receipt : 15.10.2022									
Discipline: Chemical Group: Waste Water Product: Waste Water (ETP Inlet) Qty: 2 Ltrs & 500ml Packing : Plastic containers Testing Protocol: IS 3025 & APHA 23 rd Edn. 2017 methods		<table border="1" style="width: 100%; border-collapse: collapse;"> <tr> <td>Date of Registration</td> <td>15.10.2022</td> </tr> <tr> <td>Date of commencement of testing</td> <td>15.10.2022</td> </tr> <tr> <td>Date of completion of testing</td> <td>20.10.2022</td> </tr> <tr> <td>Sample condition at receipt</td> <td>Found ok</td> </tr> </table>		Date of Registration	15.10.2022	Date of commencement of testing	15.10.2022	Date of completion of testing	20.10.2022	Sample condition at receipt	Found ok
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Date of completion of testing	20.10.2022										
Sample condition at receipt	Found ok										
Mode of collection of sample: sample collected by Spectra Envirotech pvt ltd											
Date of Sampling: 14.10.2022 Location of Sampling: Near ETP plant Sample collected person details: S. Ganesh		<table border="1" style="width: 100%; border-collapse: collapse;"> <tr> <td colspan="2" style="text-align: center;">Sampling Details</td> </tr> <tr> <td>Sampling Plan ref. : NA</td> <td>Sampling Method: IS 3025 P-1</td> </tr> <tr> <td colspan="2">General Environment conditions : Temperature – 32°C , RH- 29%</td> </tr> </table>		Sampling Details		Sampling Plan ref. : NA	Sampling Method: IS 3025 P-1	General Environment conditions : Temperature – 32°C , RH- 29%			
Sampling Details											
Sampling Plan ref. : NA	Sampling Method: IS 3025 P-1										
General Environment conditions : Temperature – 32°C , RH- 29%											

Test Results

S. No	Test Parameters	Units	Test Method	Results
1	pH	-	APHA 23 rd Edition , 4500 H+ B	7.14
2	Total Suspended Solids @ 130-105°C	mg/l	APHA 23 rd Edition, 2540 D	172
3	Total Dissolved Solids	mg/l	APHA 23 rd Edition, 2540 C	2847
4	Chemical Oxygen Demand	mg/l	APHA 23 rd Edition, 5220 B	752
5	Biochemical Oxygen Demand	mg/l	IS: 3025 Part – 44	341
6	Oil & Grease	mg/l	APHA 23 rd Edition, 5520 B	21.7

Remarks: NIL

K.S. Caj
Verified by

Form No : F-7.8-02



Issue No & Dt.: 01 & 20.06.2019

DSA
Authorized by
Managing director

Amend. No & Dt.: 00 & 00

LABORATORY : Plot No 142/1, Eruvada Junction, Sabbavaram (M), Vizag - 531 035
Web : www.spectraenviro.com | **E-mail:** sepl.sjn@gmail.com | spectra.jana@gmail.com
Cell: 80199 55222, 111 | **BRANCHES:** VIJAYAWADA | HYDERABAD



Wastewater (ETP outlet)

Parameter	Value
pH	7.14
Total suspended solids@130-105°C	172 mg/l
Total dissolved solids	2847 mg/l
Chemical oxygen demand	752 mg/l
Biochemical oxygen demand	341 mg/l
oil and grease	21.7 mg/l



SPECTRA ENVIROTECH PVT LTD

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Environmental, Micro Biology, Analytical Testings & RO, ETP, STP's Engineering

TEST REPORT

Name & Address of the Customer : MUNICIPAL COMMISSIONER, Eluru municipal corporation, 22c-11-28, Chundururi Vari Choultry St, Main Bazar, Agraharam, Eluru, Andhra Pradesh. – 534001.		Test Report No.: SEPL/ES/MCE/10-22/0007 Issue Date : 20.10.2022 Your Ref (WO/ PO No.):nil Date of Receipt : 15.10.2022									
Discipline: Chemical Group: Waste Water Product: Waste Water (ETP Outlet) Qty: 2 Ltrs & 500ml Packing :Plastic containers & Glass Bottle Testing Protocol: IS 3025 & APHA 23 rd Edn. 2017 methods		<table border="1" style="width: 100%; border-collapse: collapse;"> <tr> <td style="padding: 2px;">Date of Registration</td> <td style="padding: 2px;">15.10.2022</td> </tr> <tr> <td style="padding: 2px;">Date of commencement of testing</td> <td style="padding: 2px;">15.10.2022</td> </tr> <tr> <td style="padding: 2px;">Date of completion of testing</td> <td style="padding: 2px;">20.10.2022</td> </tr> <tr> <td style="padding: 2px;">Sample condition at receipt</td> <td style="padding: 2px;">Found ok</td> </tr> </table>		Date of Registration	15.10.2022	Date of commencement of testing	15.10.2022	Date of completion of testing	20.10.2022	Sample condition at receipt	Found ok
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<table style="width: 100%;"> <tr> <td colspan="2" style="text-align: center;"><u>Sampling Details</u></td> </tr> <tr> <td style="width: 50%;">Date of Sampling: 14.10.2022</td> <td style="width: 50%;">Sampling Plan ref. :NA</td> </tr> <tr> <td style="width: 50%;">Location of Sampling: Near ETP plant</td> <td style="width: 50%;">Sampling Method: IS 3025 P-1</td> </tr> <tr> <td style="width: 50%;">Sample collected person details: S. Ganesh</td> <td style="width: 50%;">General Environment conditions : Temperature – 32°C , RH- 29%</td> </tr> </table>				<u>Sampling Details</u>		Date of Sampling: 14.10.2022	Sampling Plan ref. :NA	Location of Sampling: Near ETP plant	Sampling Method: IS 3025 P-1	Sample collected person details: S. Ganesh	General Environment conditions : Temperature – 32°C , RH- 29%
<u>Sampling Details</u>											
Date of Sampling: 14.10.2022	Sampling Plan ref. :NA										
Location of Sampling: Near ETP plant	Sampling Method: IS 3025 P-1										
Sample collected person details: S. Ganesh	General Environment conditions : Temperature – 32°C , RH- 29%										

Test Results

S. No	Test Parameters	Units	Test Method	Standards	Results
1	pH	-	APHA 23 rd Edition , 4500 H+ B	5.5 – 9.0	7.86
2	Total Suspended Solids @ 130-105°C	mg/l	APHA 23 rd Edition, 2540 D	100	33.2
3	Total Dissolved Solids	mg/l	APHA 23 rd Edition, 2540 C	2100	1872
4	Chemical Oxygen Demand	mg/l	APHA 23 rd Edition, 5220 B	250	136
5	Biochemical Oxygen Demand	mg/l	IS: 3025 Part – 44	30	27.1
6	Oil & Grease	mg/l	APHA 23 rd Edition, 5520 B	10	5.8

Remarks: NIL


 Verified by


 VIZAG


 Authorized by
 Managing director

Form No : F-7.8-02
Issue No & Dt. :01 & 20.06.2019
Amend. No & Dt.:00 & 00

LABORATORY : Plot No 142/1, Eruvada Junction, Sabbavaram (M), Vizag - 531 035
Web : www.spectraenviro.com | **E-mail:** sepl.sjn@gmail.com | spectra.jana@gmail.com
Cell: 80199 55222, 111 | **BRANCHES:** VIJAYAWADA | HYDERABAD



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Mr. B.D. Sharma,Adv. Mr.

Ved P. Arya,Adv.

For Respondent(s) Mr. Manjit Singh, AAG, Haryana

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Mr. Tarjit Singh Chikkara,Adv. Mr.

Kamal Mohan

Gupta,Adv.

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Irshad Ahmad,Adv.

Nr, Saurabh Ajay Gupta,AAG, State of Punjab Mr.

Kuldip Singh,Adv.

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Aruna Mathur,Adv.

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Mr. Raghav Chadha,Adv.

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Mr. Yash Pal Dhingra,Adv.

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Madhur Panjwani,Adv.

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For M/s. Corporate Law Group

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s. Shubada Deshpande,Adv.

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Sandeep Jha,Adv. Mr. D.K.
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S. Dutta,Adv.

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Mr. L.C. Agrawala,Adv. Mr.
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Mr. Ranjan Mukherjee,Adv. Mr.
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Abhijit Sengupta,Adv.
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Punit Dutt Tyagi,Adv.
Ms. Kamini Jaiswal,Adv. Mr.

Abhijit P. Medh,Adv. Mr. Sanjay

R. Hegde,Adv. Mr. Mukesh K.

Giri,Adv. Mr. Subhashish

Misra,Adv. Mr. Arun K.

Sinha,Adv.

Mr. T.V. Ratnam,Adv.

Ms. Sumita Hazarika,Adv.

Mr. Mohanprasad Meharia,Adv. M/s.

Aruptham Aruna & Co.,A.O.R. Mr.

Aruneshwar Gupta,Adv.

Mr. K.R. Sasiprabhu,Adv. Mr.

Rajesh Srivastava,Adv. Mr. T.V.

George,Adv.

Mrs. B. Sunita Rao,Adv. Mr.

Naresh K. Sharma,Adv. Mr. Ajay

Pal,Adv.

Mrs. Manik Karanjawala,Adv.

Ms. Praveena Gautam,Adv.

UPON hearing counsel the Court made the
following O R D E R

We have heard learned counsel for the parties at length.

On 23.08.2012, this Court passed a detailed order giving positive directions to all the State Governments and Union Territories to constitute their respective Committees in terms of the decision taken by Union of India on 26.04.2012.

We are informed that all the State Governments and Union Territories have already constituted their respective Committees, as directed by this Court on 23.08.2012. We are now concerned with the question as to whether these Committees are effectively and properly functioning and taking steps for proper implementation of the provisions of the various legislations, referred to in the previous order.

It is pointed out that though the Committees have been constituted but they are not effectively and properly discharging their functions referred to in paragraph 4 of order dated 23.08.2012. We reproduce paragraph 4, for ready reference:-

"4. Functions of the State Committee for Slaughterhouses so constituted may be as following:

i) to identify and prepare a list of all the Slaughterhouses (S.H.s) located within the local self Govt. (Municipal Corporations, Panchayats etc.)

ii) to call for reports from the District Magistrate or the Dy. Commissioner and District Food Safety Inspector as the case may be on the condition/functioning of the S.H.s and also on the compliance of the relevant applicable laws.

iii) to recommend modernization of old Slaughterhouses (S.H.s) and to relocate S.H.s which are located within or in close proximity of a residential area.

iv) to recommend appropriate measures for dealing with solid waste, water/air pollution and for preventing cruelty to the animals meant for slaughter.

v) to carry out surprise & random inspections of S.H.s regularly and to issue directions for compliance of the recommendations that may be made by it.

vi) to send bi-annual reports on the state S.H.s to the Central Committee and to refer issues that may require Central Committee recommendations or Central Govt. assistance.

vii) to accord final approval for licensing of S.H.S to Local Self Govt.

viii) to identify on an ongoing basis, the unlicensed Slaughterhouses in the region, and other unlicensed, unlawful establishments where animals are being slaughtered, on howsoever a small scale, and take the help of the District Magistrate and other law enforcement agencies to crack down on the same.

ix) To check for child labour.

[Action: AWD]"

We have to find out as to whether these Committees are properly functioning or not as per directions vide paragraph 4, referred to hereinabove.

All the State Governments/Union Territories are directed to file their respective action taken repors within a period of one month.

Mr. Raj Panjwani, learned senior counsel appearing for the petitioner, referred to order dated 10.10.2012 and submitted that on the basis of this Court's directions, guidelines have already been framed and placed before the Ministry of Environment and Forest (MoEF). It is for the MoEF to examine the

same and finalise the guidelines and place it before the Court. One month's time is granted to do the needful.

The Registry is directed to communicate this order to all the Chief Secretaries as well as to the Secretaries of the States and the Administrators of all the Union Territories, who will take further follow up action.

List on 27.08.2013, as part heard.

(NARENDRA PRASAD)
| COURT MASTER

(RENUKA SADANA)
COURT MASTER

Doctor Certificate

Eluru,
31/10/2022.

TO WHOM SO EVER IT MAY CONCERN

I Medical officer UPHC JP Colony, Eluru certify that there are no cases reported related to slaughter house like respiratory diseases, Allergic reactions, dust allergies. Not even a single case reported till now regarding this. So please consider and do some needful

Dr. Reddy 31/10/2022
Medical Officer
JP Colony UPHC
ELURU W.G.D.I.A.P

Works taken after Hon'ble NGT court directions

- Municipal commissioner of Eluru municipal corporation attended the NGT court on 02-11-2022 and presented about the slaughter house of Eluru
- Hon'ble NGT court directed to plant the aromatic plants
- As per the directions of Hon'ble NGT we have planted the following aromatic plants namely
- *Michelia (sampangi)*
- *Millingtonia hortensis (Akasa Malli)*
- *Mimusops elengi (Pogada)*
- *Nyctanthes arbor (parijatam)*
- *Dypsis lutescens (Areca Palm) (Air purifier)*

Greenery at Slaughter house



Vulnerable point at slaughterhouse



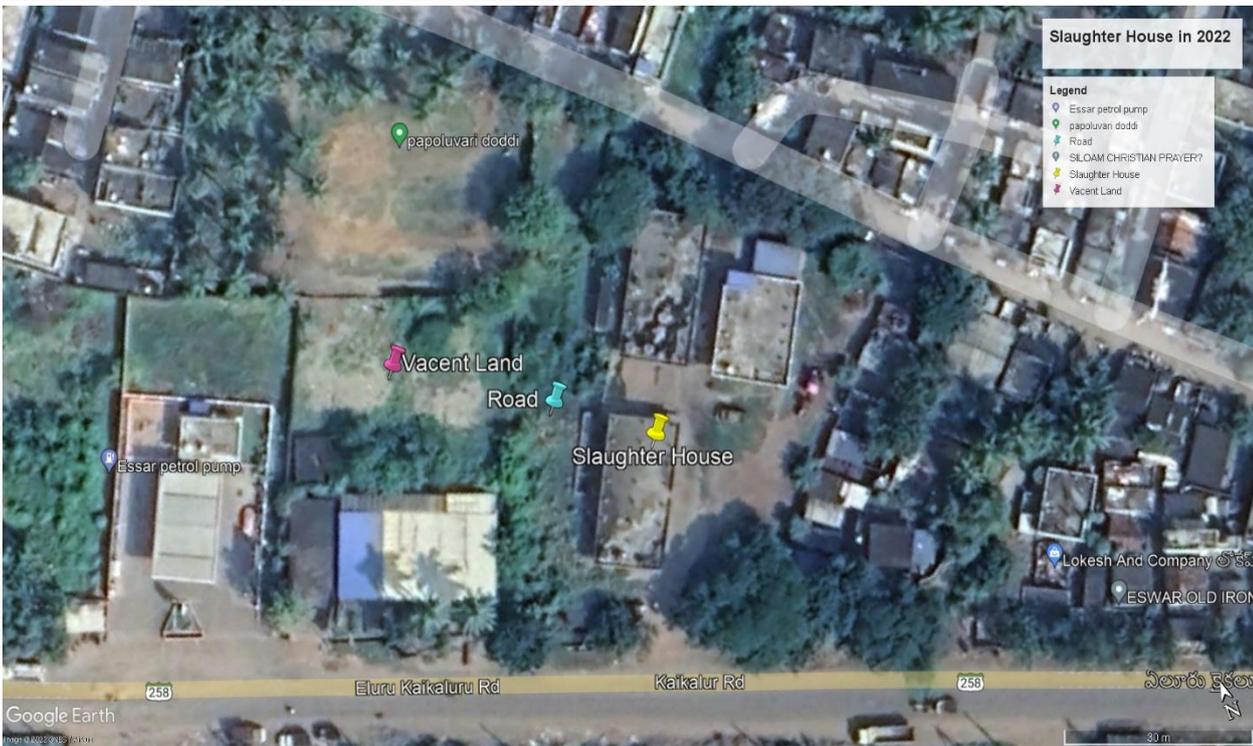
Greenery near sheep shelters



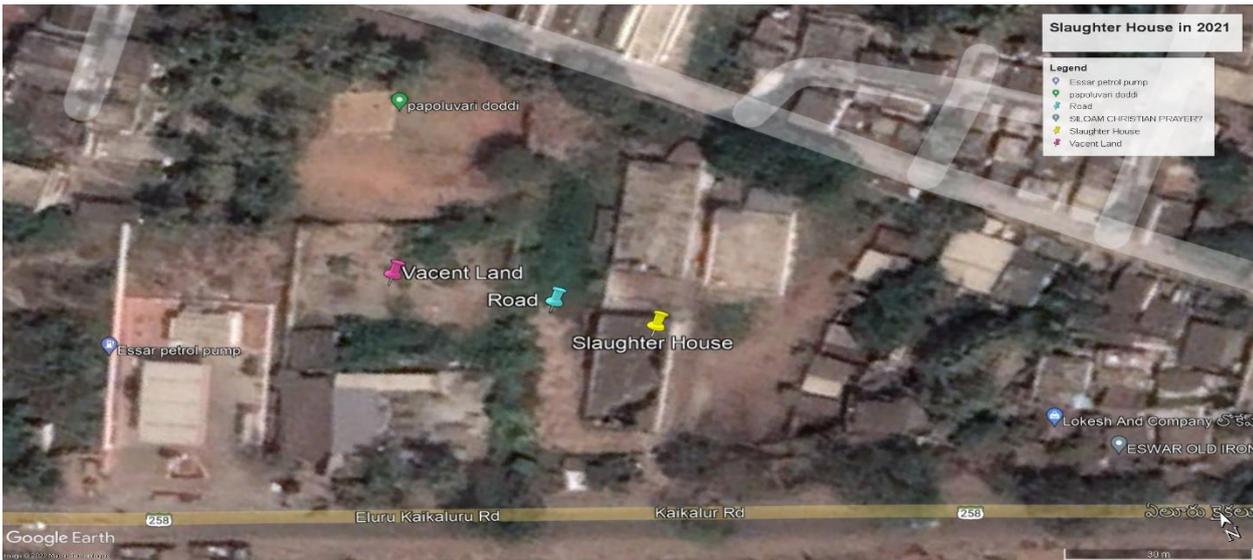
Greenery near sheep dung tanks



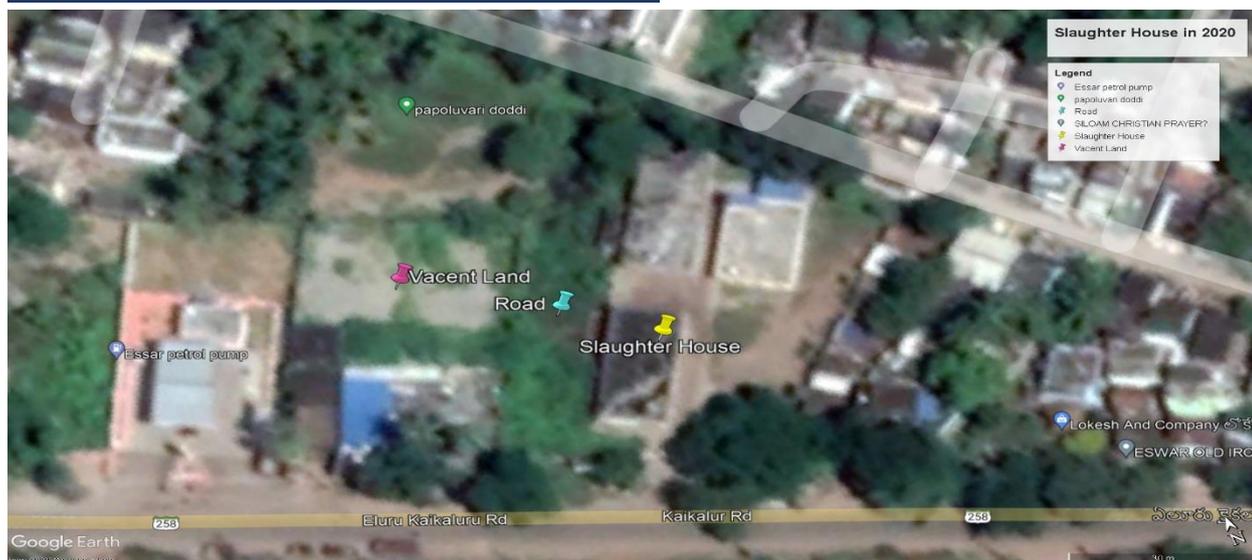
2022 SLAUGHTERHOUSE



2021 SLAUGHTERHOUSE



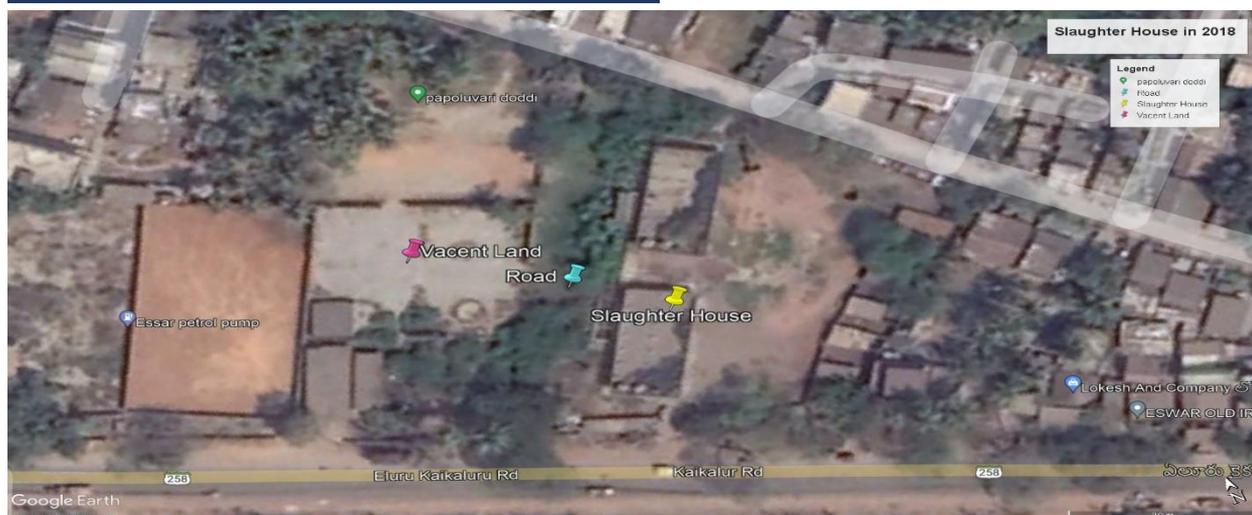
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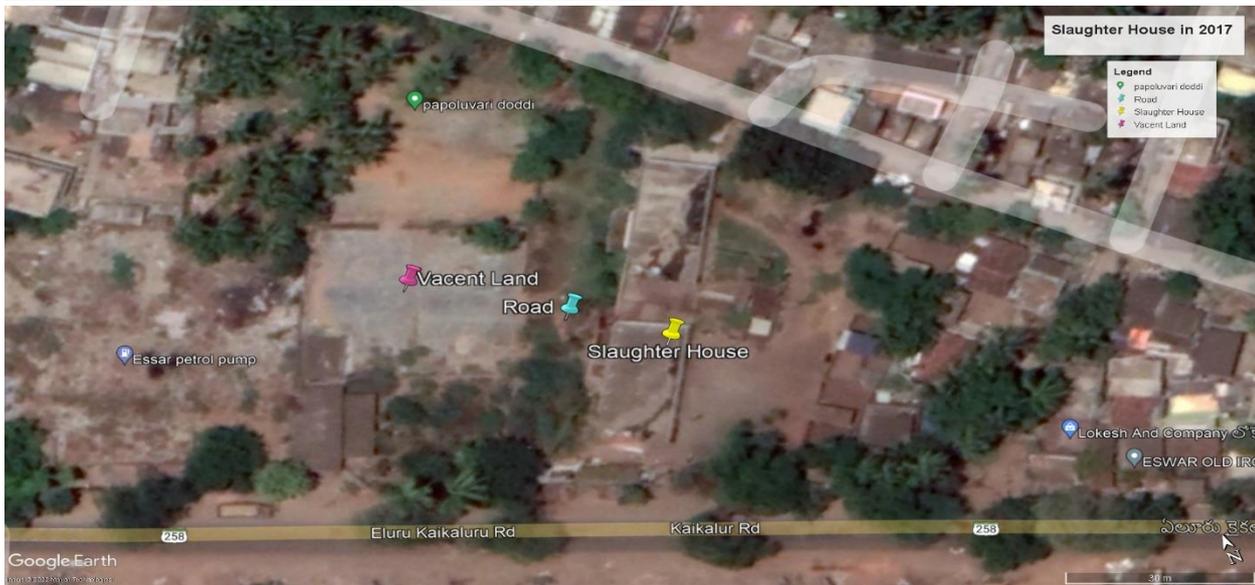
2019 SLAUGHTERHOUSE



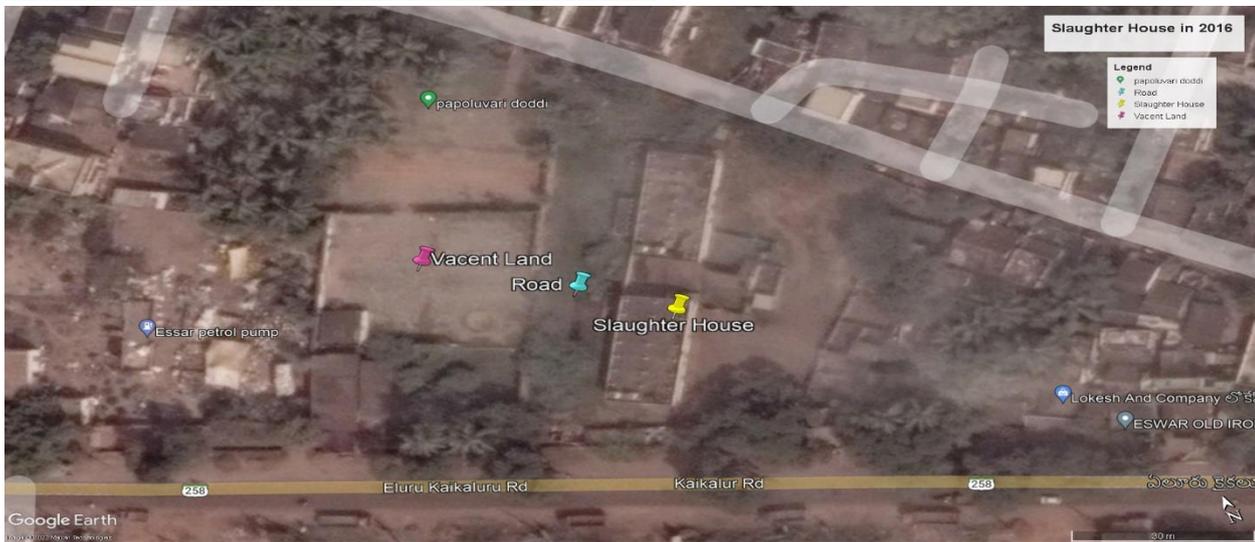
2018 SLAUGHTERHOUSE



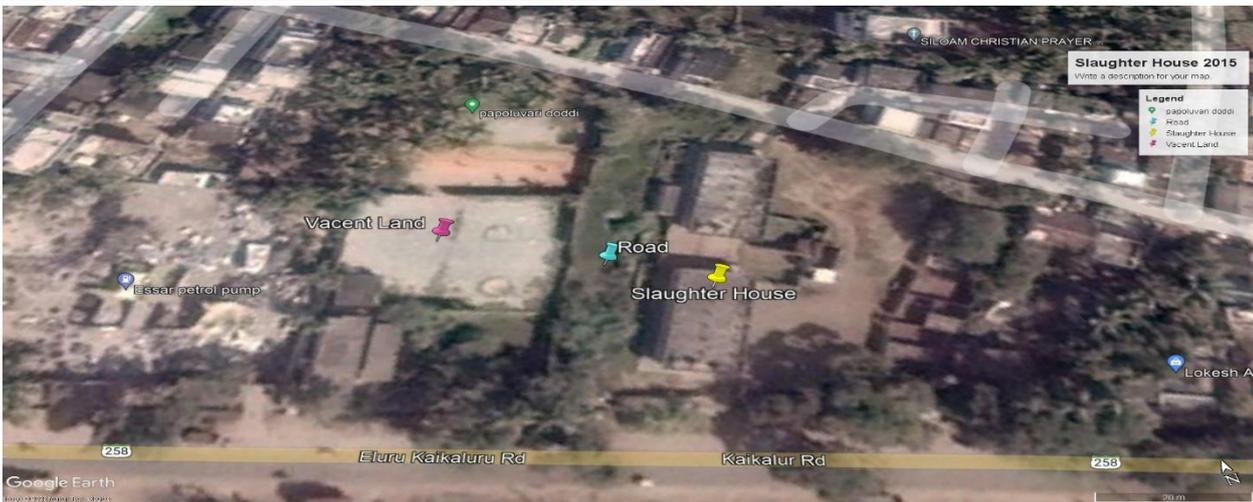
2017 SLAUGHTERHOUSE



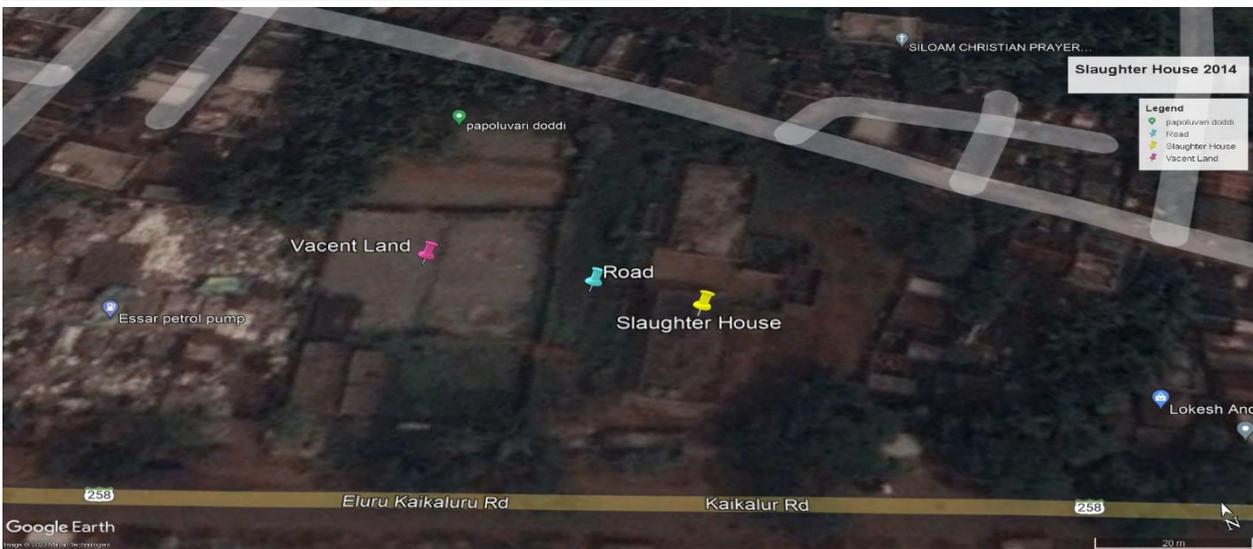
2016 SLAUGHTERHOUSE



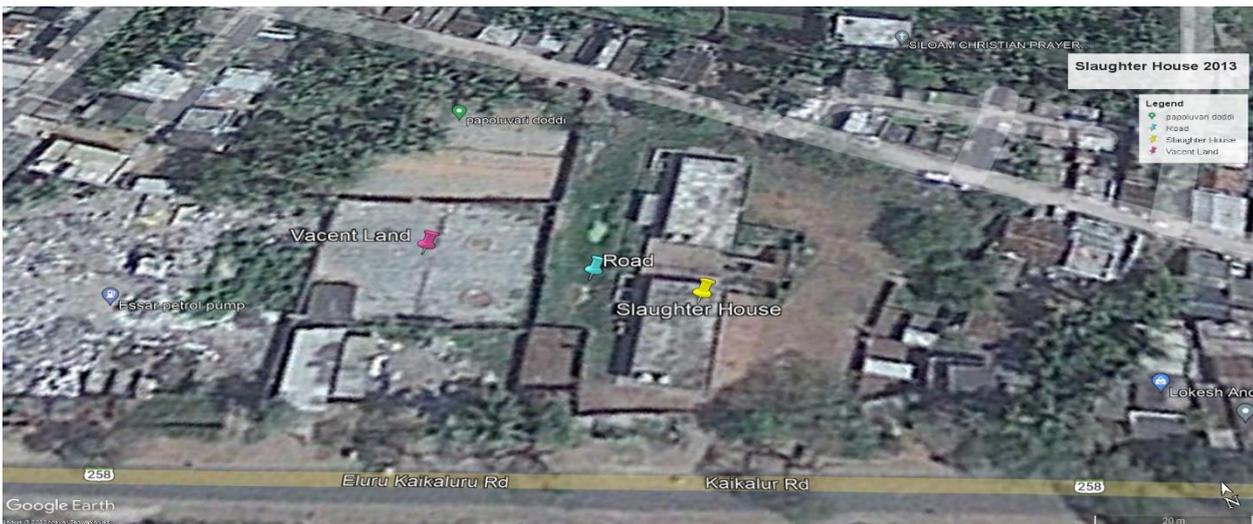
2015 SLAUGHTERHOUSE



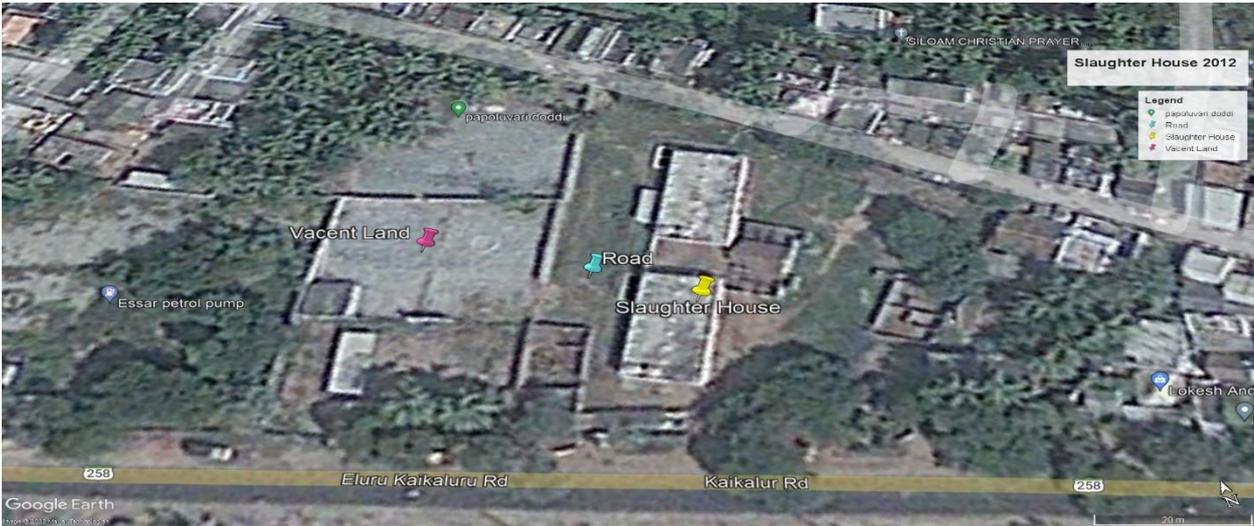
2014 SLAUGHTERHOUSE



2013 SLAUGHTERHOUSE



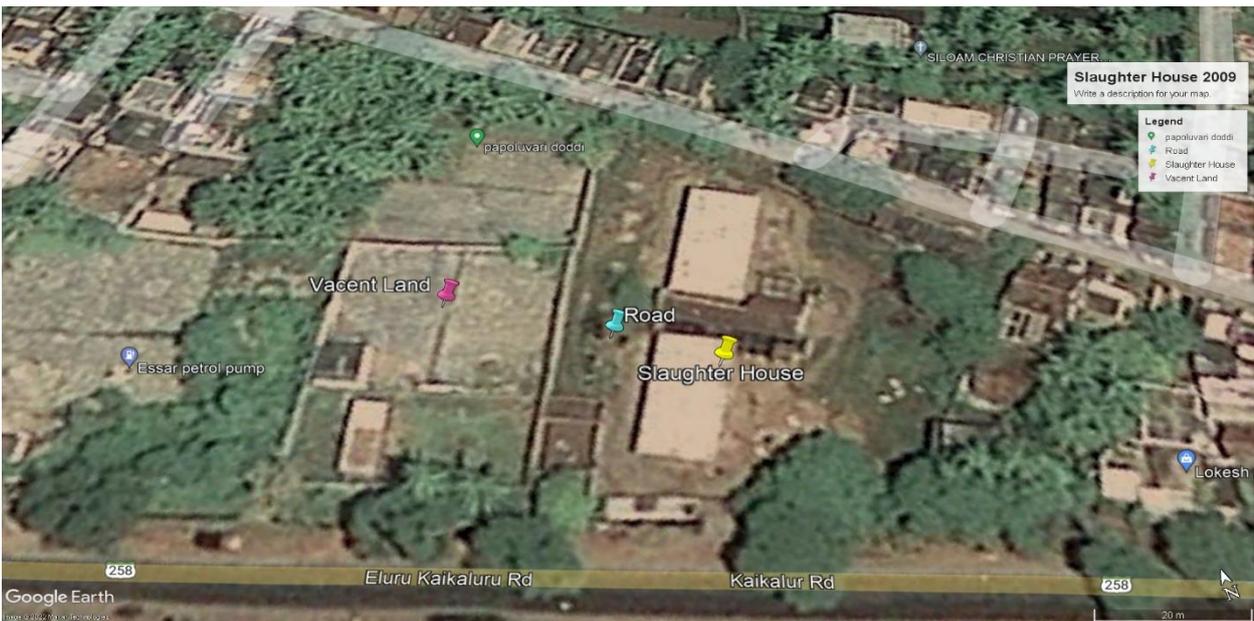
2012 SLAUGHTERHOUSE



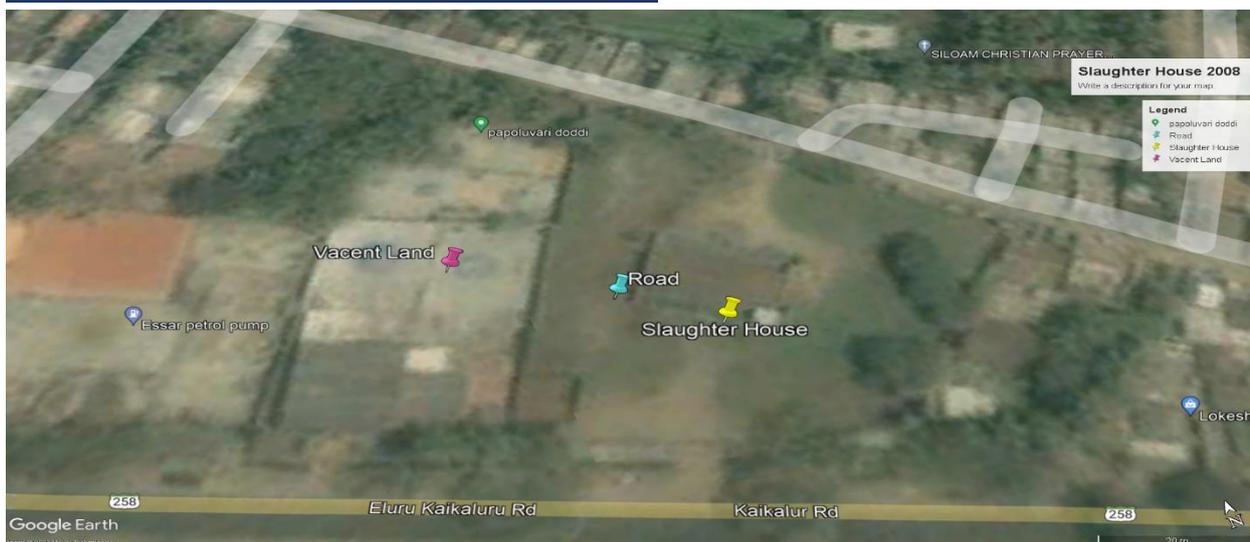
2011 SLAUGHTERHOUSE



2009 SLAUGHTERHOUSE



2008 SLAUGHTERHOUSE



2007 SLAUGHTERHOUSE

